

Union has represented this matter to the minister. I want a categorical answer.

About Hindustan Lever, the top-most leaders of the union have been dismissed for asking for more production of Dalda and they have not been taken back. During the half-hour discussion on shortage of Dalda on 25th March 1974, the Agriculture Minister admitted that the fall in production of vanaspati was more in Hindustan Lever as compared to other vanaspati units in the country. With regard to this, the workers have pointed out that the same raw materials are being used for manufacturing other things. Why should there be a diversion?

MR. DEPUTY-SPEAKER: You have referred to it. You can give the details to the minister and he will look into it, I am sure.

SHRI H. R. GOKHALE: The hon. member can write to me about it.

15.00 hrs.

SHRI D. K. PANDA: The camouflage for production of Golden Seal Margarine is that it is meant for bakeries. It contains 10 to 20 per cent moisture and the ratio of profit of Margarine as compared to Dalda is about Rs. 5,000 per tonne extra. If this ratio is multiplied on the basis of the total production of Margarine by Hindustan Lever at Bombay, Calcutta, Ghaziabad and Trioby the total extra earning would be to the tune of about Rs. 2 lakhs per day. I am bringing it to the notice of the hon. Minister that they are not producing vanaspathi, they are diverting it to some other items and so we are suffering. So, my amendment is to the effect that where the amount involved is above Rs. 25 lakhs there should be audit by the cost accountants.

MR. DEPUTY-SPEAKER: We now take up Private Members' Business.

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

SHRI C. K. CHANDRAPPA
(Tellicherry): Sir, I beg to move:

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st August, 1974."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st August, 1974."

The motion was adopted

15.02 hrs.

RESOLUTION RE: FRESH ELECTIONS TO LOK SABHA—Contd.

MR. DEPUTY-SPEAKER: We now take up further discussion of the Resolution of Shri Samar Guha. Shri Samar Guha may continue his speech.

SHRI DINESH CHANDRA GOSWAMI (Gauhati): Sir, I rise on a point of order under rule 30(1) and 30(2). As you will recall, this discussion started on the last day of the last session, when it was adjourned because the House was adjourned and we are starting it this time on the resumption of the adjourned debate on Private Members' Bills and Resolutions. Rule 30(1) says:

"When on a motion being carried the debate on a private member's Bill or resolution is adjourned to the next day allotted for private members' business in the same or next session, it shall not be set down for further discussion unless it has gained priority at the ballot."

(2) When the debate on a private member's Bill or resolution is adjourned *sine die*, the member in charge of the Bill or the mover of the resolution, as the case may be, may, if he wishes to proceed with such Bill or resolution on a subsequent day allotted for private members' business, give notice for resumption of the adjourned debate and on receipt of such notice the relative precedence of such Bill or resolution shall be determined by ballot."

In my respectful submission, this debate was adjourned *sine die* because the House was adjourned *sine die*.

MR. DEPUTY-SPEAKER: I have understood your point.

SHRI MADHU LIMAYE (Banka): Kindly read rule 336.

SHRI DINESH CHANDRA GOSWAMI: I will read it. It says:

"A motion, resolution or an amendment, which has been moved and is pending in the House, shall not lapse by reason only of the prorogation of the House."

The whole question is what is the procedure to be followed. The procedure is specifically laid down here. When a specific provision is made, it always overrides the general provisions. When the discussion of the resolution is adjourned *sine die* after all, we cannot say that the House was adjourned but the discussion was not adjourned. When the House is adjourned, the discussion is also adjourned. In that view of the matter, when the resolution was adjourned *sine die*, this provision will apply because 30(1) deals with a specific contingency of adjournment of a motion; rule 32 does not say about it; it says that in any case if a resolution is ad-

journed, then if it is to be taken up on the next available day, it can be done only when you give notice for the resumption of the adjourned debate, and on receipt of such notice the relative precedence of such Bill or resolution shall be determined by ballot.

MR. DEPUTY-SPEAKER: In the first place, I will take up your objection under Rule 30. It says:

"When on a motion being carried the debate on a private member's Bill or resolution is adjourned..."

There was no motion to adjourned the debate and, therefore, that question does not arise.

Then, it says:

"When the debate on a private member's Bill or resolution is adjourned *sine die*..."

I do not think that this debate was ever adjourned *sine die*. On the last occasion, when it was not completed, it was clearly understood that the discussion will be resumed.

May I now request him to upto date his information about the Rules? We have even gone a little further in relaxing these Rules. Previously, whenever there was a Resolution or a Bill coming next in order and, because of delay in the completion of a Resolution under discussion or a Bill under discussion, a Resolution or a Bill coming next in order was not taken up, it lapsed and it had to go through the ballot again. We have relaxed the Rule to this extent that in case, for any reason, a Resolution under discussion cannot be completed in time and the next Resolution cannot be taken up, it will not lapse but it will be given first priority at the next sitting.

Mr. Limaye referred to Rule 336 where even because of the prorogation of the House, it does not lapse. I hope, we understand the difference between adjournment and prorogation of the House. Even when the House has been prorogued, the Resolution does not lapse. Therefore, this objection also does not arise at all.

Shri Samar Guha to continue his speech.

SHRI SAMAR GUHA (Contd): Mr. Deputy-Speaker, Sir, this Resolution mainly concerns the Prime Minister and, I remember, the Prime Minister was also present when I started speaking on this Resolution on the last occasion. I do not know why the Prime Minister is absent today. This is a matter which directly concerns her....

MR. DEPUTY-SPEAKER: For your information, the Prime Minister feels that your Resolution is quite important. She has written that she has to go somewhere and she will not be here. We all have some work to attend to. She is the Prime Minister and she has many things to attend to. She has shown the courtesy of requesting the Chair to inform the House that the Home Minister, Mr. Uma Shankar Dikshit, has been deputed to be present here.

SHRI SAMAR GUHA: I am conscious that this Resolution demanding dissolution of Lok Sabha is not an ordinary one. It is an extraordinary Resolution and an extraordinary demand apparently contrary to the concept of parliamentary democracy. Although it is an extraordinary Resolution contrary to the concept of parliamentary democracy, it is an answer to the present situation in the country. To quote the words of Lenin, the situation is ripe for revolution, the situation is explosive and there is no answer but to have a shock treatment of the administration of the whole political system in our country. And this shock treatment is possible only through a mess up-

surge, a mess revolution of a non-violent type as has been taught by Mahatma Gandhi. I want to remind the House that Mahatma Gandhi, when he was asked as to what was the real security for the freedom of our country, promptly he replied that it is not the strength of the army but the capacity of the people to offer satyagraha against the existing Government if they do injustice to the people, which is the real security for our freedom. As I have said, a situation is developing in the country which may degenerate into chaos, violence and all kinds of agitations. The situation, as I have said, is ripe for a revolution. No other method can really stop this rot, this national crisis in the midst of which we are today: no kind of development measure, no kind of planning, no kind of anti-inflationary measures, no kind of measure to control the price rise can stop the rot because the root cause of the national crisis is not more economic crisis, is not more political crisis, but it is a crisis of lack of confidence of the people in the present political set-up, lack of confidence of the people in the present administrative set-up, lack of confidence of the people even in the present political system, lack of confidence of the people in the politicians as a whole; maybe, more against the ruling Party but not insignificantly against all kinds of political parties. Frankly speaking, today, for the people politics and also politicians have become irrelevant; coming of these politicians or political parties makes no real meaning for the people; they have seen them, they have the experience of their behaviour and conduct. Today, really speaking, the political community in India has become a despicable community for the common people. As I have said, it is a crisis of lack of confidence of the people. Somebody was trying to say whether this was an attempt to have a national Government. No, Sir. Six lame legs put together cannot make the seventh leg stronger. Even if all the traditional opposition parties join together, there is no possibility, whatsoever, of really changing the condi-

tions of the country because, as I have said, the root cause is the crisis of lack of confidence of the people in the present political system; they have lost faith in the present political apparatus, in the political community as a whole. Today you have lost the heritage of our freedom struggle when politics was equated with patriotism, patriotism was equated with national service, national service was equated with the spirit of a mission; it was a heritage unknown to any country; no other country had a national revolution like ours; and that heritage has been completely lost. That is why I say that this requires a shock treatment. Only through the mass upsurge of the people, only through a people's revolution, there is a possibility of obtaining—I would use the word 'distillation'; or you may use the word 'purification'—distillation of the character of the present politicians; otherwise, there is no possibility, whatsoever, of really meeting the national crisis in the country. As I have said, this national crisis requires a national revolution to give shock treatment to the present political system, as also to the conscience of all kinds of politicians, either of the ruling party or of the opposition, because to the people today the politicians are symbols of nothing but professionalism nothing but of careerism to fulfil their own personal ambitions—trying to have the votes of the people by this means or that means. To the people the elections have become nothing but a ritual. To the people the Assembly or Parliament has become nothing but a means for the politicians to fulfil their self-gratification. This is the image that we have succeeded to put before the people of the country!

Fortunately for the country there is one man who has understood the seriousness of the situation, who has understood where the country has been going, and that is Mr. Jayaprakash Narayan. He has given the call for

a national revolution, he has given the call for the people's revolution, he has given the call for a total revolution, he has given the call for a mass upsurge because according to him—and he is perfectly correct—unless the present chaotic condition, unless the present crisis, is given an objective direction, is given a really patriotic direction, is given a revolutionary direction, the country will degenerate—I do not know, to what. He has given this call and the country has given a tremendous response to it. What is he fighting for in Bihar? He is not fighting for Bihar only. He is fighting in Bihar for the cause of the whole of India, he is fighting in Bihar a national revolution, he is fighting for the resurrection of the people's power which has been subverted by the power of the ruling party and also to a certain extent by, I should say, the dereliction of the opposition parties also.

Instead of meeting the basic point, the basic issue, that has been raised by Shri Jayaprakash Narayan, the other people who do not match him, particularly those belonging to the ruling party are trying to spread all kinds of slander and calumny and are offering chicken-hearted criticism against the people's revolution started by Shri Jayaprakash Narayan. And what are the charges? Let me enumerate the charges that are being levelled against him by the ruling party. Number one is that Shri Jayaprakash Narayan is venturing re-intrusion into politics after two decades. The second charge is that, by demanding the dissolution of the Bihar Assembly, he is insulting the people because it is the people who elected their representatives. The third charge is that Shri Jayaprakash Narayan's movement is a movement born out of the conspiracy of....

MR. DEPUTY-SPEAKER: May I know whether Mr. Jayaprakash Narayan has ever asked for the dissolution of the Lok Sabha?

SHRI SAMAR GUHA: That is a different thing, Sir.

MR. DEPUTY-SPEAKER: The Resolution is about dissolution of the Lok Sabha.

SHRI SAMAR GUHA: You will get the answer, Sir, at the proper time.

The third charge is that Shri Jayaprakash Narayan's movement is a movement born out of the conspiracy of big business; publicity they have said that the big business has been financing his movement; they have even gone to the extent of saying that foreign money is pouring into Shri Jayaprakash Narayan's movement. They have also said that he is spoiling the career of the students, that he is preaching the Utopian philosophy of partyless democracy. It has been said by the Prime Minister herself that it is not a revolution, it is an anti-revolution. Last of all, many high dignitaries of the Congress and many members of the AICC have levelled the charge against him that Shri Jayaprakash Narayan is creating conditions for the growth of totalitarian fascism in the country.

I will answer all these questions. JP stands not as an individual only. He is the symbol of the national aspirations. He is the symbol of the people today. He is the symbol of the hope for the future and survival of Indian democracy and the concept of socialism that we all want to fulfil.

JP has made a re-entry and re-intrusion to politics—somebody said—like Rip Van Winkle, sleeping for the last two decades. It is not so. JP was very much in politics, much more than any of us. He had not spent a single day for himself. He was always in politics, but that was a different type of politics. It was people's politics, not party politics, to which he devoted himself, because he believed that socialism in

a democratic set-up can be possible only if we develop the people's power and only on the basis of people's power can the concept of real socialism be established in India. Therefore, by joining the Sarvodaya movement he was trying to build up a base for peoples power. But till 1957 at least I had some faith in the Sarvodaya movement, when the Bhukrant—land revolution call was given and then there was the Gramdan movement which then became a reformist movement.

But today as I said, J. P. was in Sarvodaya for developing people's power. When he found that the situation has been so developed by the ruling party, particularly the people, who are the custodians of the sovereignty of the nation, the people who really should wield the will of the nation, have been completely subjected by the power, the power of the ruling party and the power politics. The people are nowhere, although you talk of people. People are nowhere in the present set up of politics and that is the reason why JP has come again. It is only to vindicate the right of the people, it is only to vindicate the will of the people to show that if you really want to have a democracy, if you really want to have socialism based on a decentralised society, based on the concept of decentralisation, not an authoritarian type of socialism or the one that is equated with the party and the State, then, it is necessary that the people's power must be aroused and he, by giving a call for a people's revolution, by giving a call for a total revolution, is trying to build up that people's power. He is trying to arouse the consciousness of the people. He is trying to vindicate the right of the people as against the right of the political parties, particularly, the ruling party.... (*Inter-ruptions*).

Then, again, it has been said that JP's demand for the dissolution of the Bihar Assembly is an insult to

the people. Why? They say it is the people who have elected their representatives. There is no provision for a recall. That means they should resign. Therefore, they are insulting not those elected representatives but those electors who have elected and the people....

MR. DEPUTY-SPEAKER: According to the rules, in a resolution no Member should take more than 15 minutes and the mover may be allowed 30 minutes. Now, you took 18 minutes last time and now you have taken more than 12 minutes. So half an hour is over: Will you kindly conclude now?

SHRI SAMAR GUHA: I may be allowed 10 minutes more.

MR. DEPUTY-SPEAKER: I am just pointing out the Rule.

SHRI N. K. P. SALVE (Betul): If it is a mono-dialogue, let him have all the time. It is very interesting to hear him. Otherwise, he should abide by your ruling.

SHRI PRIYA RANJAN DAS MUNSI (Calcutta-South): At least his chapter on national revolution, we must all listen.

MR. DEPUTY-SPEAKER: Now you would also like to hear the other side. It is not?

SHRI SAMAR GUHA: I would.

MR. DEPUTY-SPEAKER: Then, please try to conclude.

SHRI SAMAR GUHA: I would like to draw your attention to one fact. The Congress is ruling for the last 27 years. By what percentage of votes? By what authority—either the Central government or the State governments? Nowhere they got more than 50 per cent votes of the people. Nowhere it is the verdict of

the majority of the people who were against the ruling set-up. Then, recently, only 30 per cent voted the Congress to power in UP. It is the system of the ruling party...

SHRI VAYALAR RAVI (Chirayinkil): What percentage of votes did your Party get?

SHRI SAMAR GUHA: That is the result where the people who have been elected completely forget the people. They have no right of recall. And if such right is demanded, how can you say that this is insult to the people? Sir, they have ruled the country for over twenty-five long years. They rule by minority vote of the people, ignoring majority vote. Is this not insult, may I ask? You have seen big business conspiracy there. Where do their funds come from? It is very easy for the Ruling Party to get the party collection. Those who talk about J.P. must remember what happened in the years 1930, 1942 and earlier in the year 1921. There were mass movements. There was the national upsurge. There was no need for going on asking for funds; the people themselves offered the funds. Those who have seen the massive demonstration by Mr. Jayaprakash Narain in Patna on 5th May will clearly see the truth of my statement. No buses were there; no trains were there; there were no usual communications. Lakhs of people were there. They are abusing J.P. of bringing in an utopian philosophy, when he wants partyless democracy. He says unless there is classless society there is no scope for partyless democracy. You have the Bakunin concept of anarchist society. Marx adopted this concept and set the ultimate goal of communism as a propertyless, classless and stateless anarchist society. Such kind of utopia is a motive force for all revolutions. So, nobody has any right to say that his idea is utopian. 'Ram Rajya' is a utopian concept.

You talk that JP is spoiling the career of students. Before examination and after examination in every State, what do we find? At least a year is lost. All their education is a waste because you find 20 lakhs of youths who are educated are unemployed. They spend their lives in wilderness. Do you not know about that?

So, his call is a call for regeneration of the country, for building anew the base for the people's power, to use that power for the people. This is the type of revolution for which JP has given the call to the youth.

The slogan *garibi hatao* is there; they call it a revolution. How can this be a revolution? Don't you know that two-thirds of our people are living below poverty line? Still they call a people's upsurge as anti-revolution.

They say, JP is trying to bring fascism into the country. What are the lessons of fascism?

MR. DEPUTY-SPEAKER: You should have given another Resolution, not this.

SHRI SAMAR GUHA: Fascism connotes personality cult—concentration of power in a single hand. Take the question of the subversion of the judiciary by the executive. What happens? There is complete subservience of the administrative machinery by the party machinery, control over the mass media of publicity, and therefore this cap of fascism fits into whose head? You know it yourself. In the ruling party the personality cult is developing. All power is concentrated in one person. Judiciary is subservient to the executive. The Administration is under the thumb of one person. (Interruptions). They will be thrown out. The day is not far off. They have no other type of socialism

than this *garibi-hatao* type of socialism. But what is the outcome of this? Everybody knows about that.

I am sorry to say, this is nothing but a police raj. Compared to what was during the British days prior to 1947 what do you have now? You have twenty times the security forces. You have twenty times the police force. There were not so many arrests under British days, so many killings, so many firings, so many detentions without trial, as we see today under the congress rule. This is what is happening under the congress rule. The country is under the shadow of fascism, such a spectre is there in front of us. We are already under a non-formal type of fascism and slowly this will become a formal type of fascism.

JP has given the clarion call. Soon after the dissolution of the Bihar Assembly there will be catalytic reaction all over the country and this revolution will spread from one corner to another, such chain reaction will develop, all Assemblies will be dissolved and in the end-process Lok Sabha will be dissolved and after that there is the possibility of the emergence of a new type of polity, a new concept of polity which we cherish, and the people are behind the call given by JP to the nation and they are determined to make this revolution a success.

श्री भागवत झा आजाद (भागलपुर) :
उपाध्यक्ष महोदय, प्रस्ताव में दो बातें हैं . . .

श्री मधु लिमये : उपाध्यक्ष महोदय,
जो संशोधन का नोटिस मैं ने दिया था उस के बारे में मुझे कहने दीजिए ।

MR. DEPUTY-SPEAKER: I have seen the amendment; your amendment is inadmissible under the rules.

श्री मधु लिमये : आप गलत प्रमॉडमेंट पढ़ रहे हैं । मेरी बात जरा सुन लें ।

MR. DEPUTY-SPEAKER: What are you trying to submit?

श्री मधु लिमाये : मैं यह कह रहा हूँ कि कैसे नियम अनुसार है, उसके तहत आता है। उसके बाद आप निर्णय दीजिए।

उपाध्यक्ष महोदय, विगत सत्र में मैंने जो संशोधन दिया था उस के बारे में मुझे कहा गया कि यह नियम के अनुसार नहीं है।

An amendment shall be relevant to and within the scope of the motion to which it is proposed. इसलिये मैंने उसमें परिवर्तन कर के नया संशोधन दिया। नया संशोधन बिल्कुल इस प्रस्ताव के दायरे में आता है। इस प्रस्ताव में तीन मुख्य बातें हैं। एक माननीय समर गुह ने कहा कि लोक सभा को राष्ट्रपति बर्खास्त करे। दूसरा इसमें विचार है कि अंतरिमकाल के लिये सर्वदलीय सरकार बने और तीसरा यह कि दो महीने के अन्दर नया चुनाव हो। तो नये चुनाव की बात तो इसमें है, मैं कोई नई नहीं जोड़ रहा हूँ। मैं कह रहा हूँ कि नया चुनाव किस आधार पर हो। अर. मैंने यह कहा है कि नया चुनाव :

"on the basis of constitutional and legislative amendments providing for extension of franchise to all those who are more than eighteen years of age, introduction of a practicable method of proportional representation at elections to Lok Sabha and Vidhan Sabhas, provision of financial assistance from the Government treasury to parties and candidates at these elections and the discontinuance of private collection for election purposes."

तो उपाध्यक्ष महोदय, केवल चुनाव किस आधार पर हो इसका वर्णन किया है। अतः आप उसको मान लीजिए।

MR. DEPUTY-SPEAKER: You have made your point. Now, you will kindly sit down.

SHRI MADHU LIMAYE: Sir, this is within the scope of the Resolution.

MR. DEPUTY-SPEAKER: You will kindly sit down. Well, I still hold that they are inadmissible because, in the Resolution of Shri Samar Guha, he mentions, among many things, the dissolution of the Lok Sabha and formation of an all-parties' caretaker Government and elections within two months. All these things can be done within the framework of the present Constitution and within the framework of the present law under which we are already working. But, if your Resolution should be accepted, it will mean the amendment of the Constitution. You cannot do that by a Resolution. It cannot be done. You have just enlarged the scope. Therefore, I cannot admit it.

श्री भगवत झा आजाद (भागलपुर) : उपाध्यक्ष महोदय, माननीय समर गुह जब बोल रहे थे तो मैं सोच रहा था इतना महत्वपूर्ण प्रस्ताव लाने के बाद वह इस के पक्ष में कुछ आंकड़े देंगे, अच्छी भाषा बतायेंगे, अच्छी अंग्रेजी सिखायेंगे। लेकिन अभी मुझे मालूम हुआ कि वह अंग्रेजी के नहीं बल्कि केमिस्ट्री के प्रोफेसर हैं और उस में एक खास प्रकार की स्थिति होती है जिसे एफरबेपन्स कहते हैं जिस में बुलबुले निकलते हैं। उसी बात में उन्होंने स्पेशलाइज किया है कि किस प्रकार बुलबुला आये। वह बुलबुला छोड़ कर चले गये।

मुझे याद आती है वह कहानी चार सवार दिल्ली आ रहे थे तो किसी ने पूछा यह चार सवार कहां जा रहे हैं? तो साथ साथ एक आदमी आर पीछे पीछे घबे पर आ रहा था, उस ने कहा पांचों सवार दिल्ली जा रहे हैं।

माननीय सदस्य यह कहते हैं कि हिन्दुस्तान में अंग्रेज विषम कठिनाई और कठिन आर्थिक परिस्थिति है तो उस का मुकाबला कांग्रेस के चार सवार नहीं बल्कि घबे

पर सवार पांचों करेंगे। गणतन्त्र का अर्थ वह नहीं होता है कि जनता द्वारा बहुमत प्राप्त सरकार अगर नहीं चला सके, तो उस को तोड़ कर मिली जुली सरकार बनाई जाये। इन के प्रस्ताव में दो मांग की गई हैं—एक तो लोक सभा भंग की जाये और दूसरी बात यह कि सर्वदलीय सरकार बनाई जाये। इस का एक आधार यह है कि देश में अभूतपूर्व राष्ट्रीय संकट है दूसरे जन-विद्रोह है इसलिये लोकतन्त्र और देशभक्ति प्रस्थापित करने के लिये सत्तावादी सरकार लाने के लिये आवश्यक है कि लोक सभा भंग कर दी जाये। इन्होंने इस के समर्थन में न कोई आंकड़े दिये, न तथ्य दिये। हां हम लोगों को एक मोनोलाग दिया। मैं स्वयं सोचता हूँ कि अगर ऐसे प्रस्ताव लोक सभा में आये तो इस से जनता का विश्वास जनतन्त्र में नहीं रहेगा। ऐसे व्यक्ति जो निराशावादी हैं, जो इस देश के उस वर्ग का प्रतिनिधित्व करते हैं जिन में निराशावाद है जो हर कठिनाई का मुकाबला हिम्मत से नहीं बल्कि यह कह कर कि लोक सभा भंग कर दी जाये, इस तरह कहना चाहते हैं इसलिये आवश्यक है कि आज देश की जनता को यह बताया जाये कि ऐसे व्यक्ति जो बुलबुल वाले प्रोफेसर हैं अगर वह चाहते हैं कि लोक सभा भंग कर दी जाये तो उन को एक बात कहना है कि प्रोफेसर साहब इस प्रस्ताव को मूव करने से पहले अपनी सीट से इस्तीफा दे दें और जा करके चुनाव लड़ लें। अगर जनता पुनः कुन कर भोज देता प्रस्ताव पेश करने आये।

SHRI SAMAR GUHA: You just understand the world that when a critical situation arises, I shall certainly be the first man to do that. सबक देने से पहले खुद सबक सीख लेना चाहिए।

श्री भागवत झा आजाद : अगर प्रोफेसर साहब वास्तव में चाहते हैं कि लोक सभा तथा हिन्दुस्तान की तमाम विधान सभायें भंग कर दी जाये तो एक टैस्ट केस के तौर पर ये अपनी सीट से इस्तीफा दे दें और दुबारा इलैक्शन लड़

लें और अगर वह उस में जीत जाते हैं तो फिर वापिस यहाँ आकर इस तरह का प्रस्ताव रखें लेकिन ये तो पहले ही लोक सभा को भंग करवाना चाहते हैं। क्या कहते हैं ऐसा करने के लिए ? कहते हैं कि अभूतपूर्व राष्ट्रीय संकट है। मैं इसको नहीं मानता हूँ। देश में आर्थिक संकट जरूर है, आर्थिक स्थिति खराब जरूर है और इसको सरकार ने और प्रधान मंत्री जी ने स्वीकार भले किया है। देश में कीमते बढ़ रही हैं। लेकिन अभूतपूर्व राष्ट्रीय संकट का अर्थ बहुत अधिक व्यापक होता है। गणतंत्रिय देशों में इसका सिर्फ एक ही उदाहरण है। ब्रिटेन पर जब फासिस्ट हिटलर ने चढ़ाई की तो वहाँ पर राष्ट्रीय संकट उपस्थित हुआ और वहाँ पर राष्ट्रीय सरकार के नाम पर सरकार बनी थी। लेकिन हमारे देश में वैसी बात नहीं है। यहाँ आर्थिक स्थिति कठिन है, कीमते बढ़ रही हैं। लेकिन आप देखें कि चार बरस पहले यहाँ एक भयंकर सूखा पड़ा था, अकाल पड़ा था। तब लगता था कि इस देश में बंगाल में जो अकाल पड़ा था उस अकाल की भांति हजारों, लाखों और करोड़ों लोग मर जायेंगे। लेकिन इस गम्भीर संकट में भी हमारे गणतन्त्र ने इतनी मजबूती दिखाई, इतनी ताकत से काम लिया कि एक भी व्यक्ति को भूखों मरने नहीं दिया और उस संकट से पार पाया। हमारे माननीय प्रोफेसर कहते हैं कि चुनाव बड़ा खर्चीला है। ऐसी सूरत में जल्दी जल्दी चुनाव कराना क्या देश के हित में होगा ?

कई जगह आज भयंकर सूखा पड़ा हुआ है बाढ़ें भी आ रही हैं। ब्रज में बाढ़ हुई है, कोसी में आई है, और कई नदियों में आई है। मैं मानता हूँ कि सरकार को उस ओर ध्यान देना है। इस खतरे का मुकाबला करना है। लेकिन क्या इसके लिए सर्वदलीय सरकार बनाई जाय ?

इन्होंने कहा है कि हमारे दल को उत्तर प्रदेश में 32 प्रतिशत वोट मिले हैं और हमारी सरकार अल्पमत की सरकार है। लेकिन इनकी पार्टी को कितने प्रतिशत वोट मिले

हैं ? .0001, 2 या 3 । इस पर भी ये कहते हैं कि इनको मौका दिया जाये राष्ट्रीय सरकार में आने का । मैं एक उदाहरण पेश करता हूँ । जो टिटहरी होती है वह पैर आकाश की ओर करके सोती है ता कि अगर आकाश कहीं गिर जाए तो उसको वह अपने पैरो के ऊपर सम्भाल ले । उसी तरह से ये समझते हैं कि जिस पार्टी का विशाल बहुमत है, जिस के तीन सौ से ऊपर सदस्य हैं वे सरकार नहीं चला सकते हैं लेकिन ये टिटहरी की तरह से सरकार चला लेंगे । क्या नियम है क्या कानून है ? मैं समझता हूँ कि अगर इस प्रस्ताव को माना जाए तो इसका मतलब यह होगा कि इस देश में राष्ट्रीय संकट लाया जाए । हम आर्थिक संकट में फँक कर रहे हैं । राष्ट्रीय संकट अलग है, आर्थिक संकट अलग है, सूखे का संकट अलग है, बाढ़ों का संकट अलग है । अगर इन महानुभाव का कहना मान लिया जाए तो मैं समझता हूँ कि देश को जनता का विश्वास जो उसने बहुमत में व्यक्त किया है वह हिल जायगा, इस देश में कोई मजबूत सरकार नहीं बन पायेगी ।

संविद सरकारों का उदाहरण लीजिये जब वहाँ संकट उपस्थित हो गया था । ये पश्चिमी बंगाल में बनी, बिहार में बनी, उत्तर प्रदेश मध्य प्रदेश आदि में बनी । संविद सरकारों का प्रयोग हमारे सामने हैं, नमूना हमारे सामने है । अगर कांग्रेस पार्टी की सरकार गवर्नमेंट नहीं वहाँ चला पाई तो संविद सरकार भी नहीं चला पाई और इन सरकारों ने तो गणतन्त्र का मजाक और मखील ही उड़ा दिया । संविद सरकार के मुख्य मंत्री कहीं और मंत्रीगण कहीं और ही भागते फिरते हैं, अपने बंगले छोड़ छोड़ कर कोई गैस्ट हाउस में तो कोई सर्किट हाउस में रहने लग गया और कोई पहाड़ पर जा बैठ गया । कहीं यह सरकारें चल नहीं पाई । और सच बात तो यह है कि जहाँ जहाँ संविद सरकारें बनी वहाँ पर शासन नाम की कोई

चीज नहीं रह गई थी । आज यह महानुभाव तमाम दोष कांग्रेस पार्टी और उसकी सरकार पर थोप रहे हैं । ये अपने दोषों को नहीं देखते हैं । सरदार पटेल ने एक बार कहा था कि एक बैल गाड़ी जा रही थी । दो बैल उसको खींच रहे थे । नीचे एक कुत्ता जा रहा था । अब कुत्ता यही समझ रहा था कि वही इस बैल गाड़ी को खींच रहा है, ये बैल नहीं खींच रहे हैं । अपोजीशन पार्टी वाले श्रीमान ये समझते हैं अगर बैल नहीं खींचेगा तो कुत्ता ही खींचेगा । अगर कुत्ते की बात को आप छोड़ दें और बकरी बैल गाड़ी को खींच सकती तो बैल कौन रखता इस को खींचने के लिए । सरकार एक संविधान, एक नियम एक कानून के मातहत बनती है और जिन का बहुमत होता है उन्हीं को सरकार बनाने का मौका मिलता है । बार बार ये कहते हैं कि ये अल्पमत की सरकार...

प्री० मधु वण्डवते (राजापुर) : जिनके बारे में आप कह रहे हैं उन में से काफी लोग उस तरफ बैठे हैं ।

श्री भगवत झा आजाद : वैसे लोग उधर ही हैं । हम लोग आप लोगों की तरह दल बदलू नहीं हैं । जो मोटे ताबड़े खींचने वाले हैं वे इस तरफ हैं । कुत्ते उधर, बैल उधर— (व्यवधान) मिश्र जी आप ज्यादा न बोलें । आम चुनाव में आप आ नहीं सकते हैं और बाई इलैक्शन में ही आप आ पाते हैं । दो बार ऐसा हो चुका है । अगर जनरल इलैक्शन हो गया तो फिर बैसा ही होगा । फिर बाई—इलैक्शन लड़ने के लिए आप को स्थान खोजना पड़ेगा । कम से कम आप तो इन का समर्थन न करें ।

श्री जनेश्वर मिश्र (इलाहाबाद) : सरदार पटेल का उदाहरण पेश करते करते इन्होंने कहा है कि ये विरोधी दल के लोग बैल गाड़ो के नीचे कुत्ते की तरह चल रहे हैं । मैं नहीं जानता हूँ कि बैल गाड़ो के नीचे विरोधी दल के लोग कुत्ते को तरह चल रहे हैं या नहीं या सरकारी दल के लोग कुत्ते या कुतिया को तरह चल रहे हैं इसको—भी मैं कहना नहीं चाहता हूँ । लेकिन सरदार पटेल ने जो विरोधी दलों के ऊपर आरोप लगाया था उस जमाने के बहुत से कुत्ते आजकल बैल गाड़ी को कंधा लगाकर चल रहे हैं, यह तय बात है ।

श्री भागवत झा आज़ाद : इनकी अकल की दाद देनी चाहिए । क्या इस में कोई प्वाइंट आफ आर्डर है ?

MR. DEPUTY SPEAKER: There is no point of Order. Order, Order, please. What I want to say is it is not only the bullock that pulls the cart but there is a place called Alaska where dogs also pull the carts.

श्री भागवत झा आज़ाद : मैं तो इनके हक की बात कह रहा था । बेचारे कुत्ते को तो कुछ बुद्धि भी होती है, वह मालिक को तो मानता है, लेकिन इनको तो बुद्धि भी नहीं है ।

हम नहीं चाहते कि यह देश अलास्का बने । यह नौबत हिन्दुस्तान में न आए । मैं अपने मित्र की भलाई के लिए कह रहा हूँ कि अगर कहीं चुनाव हो गया तो फिर हमारे जनेश्वर मिश्र जी को बाई इलैक्शन लड़ने के लिए स्थान खोजना पड़ेगा । कम से कम ये जनरल इलैक्शन में तो आ नहीं सकते हैं । तब इनकी इच्छा होगी कि कहीं कोई स्थान रिक्त हो जाए, कोई मर जाए

ताकि बाई इलैक्शन में लड़ कर आने में इनको सफलता मिल जाये । इसलिए यह उनके पक्ष में नहीं है ।

मैं कह रहा था कि भूतपूर्व राष्ट्रीय संकट नहीं है । हां कीमतें जरूर बढ़ी हैं । आर्थिक स्थिति ठीक नहीं है । लेकिन अगर इस नाते लोक सभा को भंग कर दिया गया तो इस देश का पूंजीपति वर्ग, जैसे वाले तमाम लोग जो आर्थिक संकट लाने के लिए आज जिम्मेदार हैं, उनके—मनोनुकूल सरकार नहीं बनने पर देश में आर्थिक संकट पैदा कर लोक सभा को भंग करवा देंगे ।

जन विद्रोह की बात इन्होंने की है । अगर जन विद्रोह इनके कहने के अनुसार इतना व्यापक है तो लोक सभा को भंग नहीं किया जाएगा ; विधान सभाओं को भंग नहीं किया जाएगा बल्कि जन विद्रोह लोक सभा तथा विधान सभाओं को उठा कर फेंक देगा । इन्होंने इस संदर्भ में लेनिन का नाम लिया है । मैं जानना चाहता हूँ कि चार के वक्त में वहां कोई लोक सभा थी, कोई जनता की सरकार थी । नाता जुड़ता हो या और न जुड़ता हो इन्होंने तो अपनी बात कह देनी है । मुझे एक कहावत याद आ गई है । एक आदमी ने कहा तुम कौन जात । उसने कहा ग्वाला । दूसरे ने कहा कि "तुम्हारे माथे पर लारा" । इस पर दूसरे ने—पूछा तुम कौन जात । उसने कहा तेली । उसने कहा तुम्हारे माथे पर 'जांता' । उसने कहा कि यह बैठा नहीं । उसने कहा इस पर की बैठा नहीं तो भारी तो लगा । ये माननीय सदस्य केवल हल्ला ही करते हैं । अगर चार का यहां राज नहीं है, यहां प्रतिनिधि सरकार है और वोट के आधार पर वह बनी है, इसलिए लेनिन को लागू कर देना संगत नहीं है ।

जन आक्रोश की बात नहीं है। अगर जन आक्रोश आया तो लोक सभा या विधान सभाएं भंग नहीं होंगी। ये फेंक दी जायेगी। दो ही कारणों से लोक सभा भंग हो सकती है। एक तो प्रधान मंत्री के अधिकार में इसको भंग करवाना है और दूसरे अपने कार्यकाल को समाप्त करने के बाद यह भंग होती है। मुझे याद है पिछली बार उधर बैठे डा० राम मुभगसिंह जी मांग किया करते थे कि लोक सभा को भंग करो और उनका विचार था कि उन समय कांग्रेस के जो 180 सदस्य हैं वे दुबारा चुनाव अगर हो गए तो इतने भी नहीं आ पाएंगे। प्रधान मंत्री ने उनकी बात सुन ली और मान ली। उन्होंने लोक सभा को भंग करवा दिया। लेकिन नतीजा यह हुआ कि 180 के बजाय 350 चुन कर आ गए। लोक सभा भंग होने के बाद कांग्रेस के 350 सदस्य इन सदन में आ गये। इस लिए माननीय सदस्य लोक सभा को भंग करने और फिर से चुनाव कराने की बात बार-बार न कहें ! पता नहीं, उन कहने पर फिर लोक सभा भंग कर दी जाये, और तब वे यहां नहीं आ पायेंगे। वे प्रधान मंत्री को बार-बार चुनौती न दें। उन को एक बार चुनौती देने का फल उन्होंने भोग ही लिया है।

इस देश में न राष्ट्रीय संकट है और न कोई जन-विद्रोह है। जो लोग देशभक्ति और लोकतंत्र में आस्था की बात करते हैं, वे पहले अपने में आस्था लायें।

इस लिए यह प्रस्ताव किसी भी आधार पर स्वीकार करने योग्य नहीं है। यह गणतन्त्र के खिलाफ है, यह देशभक्ति के खिलाफ है, यह जनता के विश्वास के खिलाफ है—यह प्रस्ताव उन तमाम मान्यताओं के खिलाफ है, जिन के आधार पर गणतंत्रीय सरकारें चला करती हैं। इस लिए इस प्रस्ताव को फेंक देना चाहिए।

श्री कमल मिश्र मधुकर (केसरिया) : उपाध्यक्ष महोदय, मैंने बहुत ध्यान से माननीय सदस्य का भाषण सुना है, जिन्होंने

इस प्रस्ताव को प्रस्तुत किया है। उन्होंने इस प्रसंग में लेनिन और गांधी का नाम लिया है। मैं समझता हूँ कि माननीय सदस्य न लेनिन को जानते हैं और न गांधी को जानते हैं—न लेनिन में उन का विश्वास है और न गांधी में उनका विश्वास है। उन्होंने लेनिन और गांधी का नाम ले कर उन पवित्र नामों का अपमान किया है।

यह ठीक है कि आज देश में महंगाई है; भ्रष्टाचार फैला हुआ है, भयंकर बेकारी है, देश एक आर्थिक संकट में से गुजर रहा है। यह भी ठीक है कि आज देश में शिक्षा ऐसी है, जिस के कारण विद्यार्थियों में असंतोष है। यह भी ठीक है कि देश में मजदूरों का दमन हो रहा है। यह बात भी ठीक है कि किसानों और मजदूरों की समस्याओं, औद्योगिक विकास की समस्याओं और अन्य तमाम समस्याओं का समाधान नहीं हो रहा है। इस सब का कारण क्या है। आज हमारा देश एक चौराहे पर खड़ा हो गया है। आज दो रास्तों की लड़ाई है—या तो देश को आगे बढ़ना है और या पोछे हटना है। आज दो दिशाओं की लड़ाई है—हमारे देश ने समाजवाद के अपने निर्धारित लक्ष्य की तरफ बढ़ना है या पूंजीवाद के रास्ते पर चलना है। अल में पूंजीवादी राह पर चलने से ही सरकार ने इन सब समस्याओं को उत्पन्न किया है। यह संकट वास्तव में पूंजीवाद का संकट है, न कि वह संकट है, जो माननीय सदस्य, श्री समर गुह, बता रहे हैं।

माननीय सदस्य पूंजीवाद के इस संकट को नहीं बता रहे हैं, बल्कि वह पूंजीवाद की — हिफाजत करने के लिए बुनियादी समस्याओं को छिपा रहे हैं और ऐसी समस्याओं को सामने ला रहे हैं, जिन का सम्बन्ध देश के विकास और गति के साथ नहीं है।

माननीय सदस्य ने बिहार की चर्चा की है। आज बिहार में क्या आन्दोलन हो रहा है? श्री, जयप्रकाश नारायण का कहना है कि किसानों और मजदूरों

की समस्याओं को न उठाओ, राष्ट्रीय समस्याओं को न उठाओ, डिएगो गार्सिया में अमरीका के सैनिक अट्टे के बारे में न बोलो, देश के दुश्मन, चीन, के प्रति प्रेम दिखाओ और देश के मित्र, सोवियत रूस, के प्रति घृणा पैदा करो। उन्होंने यह भी कहा है कि हिन्दुस्तान में जो क्रान्ति होगी, वह मजदूर नहीं लायेंगे। मैं समझता हूँ कि मजदूरों का अपमान है। क्रान्ति लाने की इतिहासिक जिम्मेदारी दुनिया के मजदूर-वर्ग पर है, और ऐसा कह कर भी जयप्रकाश नारायण ने मजदूर-वर्ग की अवहेलना और अपमान किया है और उन के प्रति अविश्वास पैदा करने का प्रयास किया है।

आज जो नौजवान बिहार के आन्दोलन में भाग ले रहे हैं, वे मुख्यतः सेठों, ब्लैक-मार्केटियर्स और बड़े अफसरों के बेटे हैं, और वे देश में क्रान्ति ला रहे हैं! जागरण ला रहे हैं! आज बिहार में कहा जाता कि है छात्र इम्ताहान देने न जायें, और छात्र इम्ताहान देने जाता है, उस का अंगूठा तोड़ दिया जाता है, उस को पीटा जाता है, उस को गोली मार दी जाती है। ऐसे लोगों से देश में क्रान्ति लाने की अपेक्षा की जा रही है!

जिस जन-प्रतिनिधि को लाखों लोगों ने वोट दिये हैं, पांच नौजवान आ कर उसको इस्तीफा देने के लिए कहते हैं। यह कहाँ का जनतन्त्र है? वास्तव में उन लोगों का जनतन्त्र में विश्वास नहीं है, बल्कि जनतंत्र को खूट करने में विश्वास है। देश में समस्याएँ हैं, लेकिन उन को हल करने का यह तरीका नहीं है।

हम बिहार में चम्पारन के रहने वाले हैं। पांच नौजवान हमारे यहाँ आये, यह कहने के लिए कि आप इस्तीफा

दे दीजिए। जहाँ मैं ठहरा हुआ था वहाँ रात को यह बात कहने के लिए वे लोग आये। देहात में जहाँ मैं घूमता रहता हूँ, वहाँ उन्होंने यह बात कहने की हिम्मत न की। मैं ने उन से कहा कि वे गुमराह नौजवान हैं। मैं ने उन से पूछा कि मुझ से इस्तीफा मांगने का अधिकार उन को किस ने दिया। मैं ने उन को समझाया कि मेरी पार्टी राइट टु रिकाल में विश्वास करती है। समाजवादी देशों में राइट टु रिकाल है, लेकिन उस की प्रक्रिया यह नहीं है कि पांच आदमियों को यह अधिकार दे दिया जाये—पांच व्यक्ति पांच लाख जनता के बदले यह कहें कि फलां मेम्बर विधान सभा से इस्तीफा दे दें। मैं ने उन से कहा कि मेरी लोक सभा की कांस्टीट्यूएन्सी में छः विधान सभा क्षेत्र हैं, अगर मेरी कांस्टीट्यूएन्सी के छठे हिस्से के बीस प्रतिशत लोग भी मुझे लिख कर दे दें, तो मैं इस्तीफा दे दूंगा।

माननीय सदस्य ने कहा कि बिहार में जन-आन्दोलन हो रहा है। मेरी पार्टी की तरफ से 3 जून को पटना में प्रदर्शन हुआ। उस में जिन पांच लाख लोगों ने भाग लिया, वे लोग कौन थे? उन में वे लो थे, जिन के पैरों में जूता नहीं था और देह पर कपड़ा नहीं था। गरीब किसानों, औद्योगिक मजदूरों और असंख्या छात्रों ने उस प्रदर्शन में भाग लिया। 5 जून को श्री जय-प्रकाश नारायण के प्रदर्शन को मैं ने अपनी आँखों से देखा। उस में कितने लोग थे, यह बिहार की सारी जनता जानती है, और श्री समर गुह भी जानते होंगे।

बिहार में जो आन्दोलन चल रहा है, वह एक फाशिस्ट आन्दोलन है, वह जनवाद आन्दोलन नहीं है, वह देश की

समस्याओं को हल करने वाला आन्दोलन नहीं है। देश की समस्या है गरीबी को दूर करना। आज हमारे देश में 25 करोड़ से अधिक आबादी गरीबी की रेखा के नीचे जीवन व्यतीत कर रही है। यह समस्या कैसे हल होगी? इस समस्या को हल करने के लिये श्री जयप्रकाश नारायण कोई ठोस मुझाव या कार्यक्रम नहीं देते हैं। वह तो कहते हैं कि बिहार विधान सभा भंग कर दो, समस्याओं का समाधान हो जायेगा! गुजरात में क्या हुआ है? क्या वहां विधान सभा के भंग होने के बाद अष्टाचार मिटा है, क्या महंगाई खत्म हुई है, क्या शिक्षा में आमूल परिवर्तन हुआ है? वहां किन्हीं समस्याओं का हल नहीं हुआ है।

इस लिए मैं समझता हूँ कि इस आन्दोलन का जो समर्थन करता है, देश और समाज के प्रति, गरीबों के प्रति और देश की समस्याओं के प्रति उस का कोई जिम्मेदार रुख नहीं है, इस से अधिक मैं नहीं कहना चाहता हूँ। यह ठीक है कि छात्रों की जायज मांगों को हल किया जाना चाहिए। मेरी पार्टी ने कहा है कि शिक्षा में आमूल परिवर्तन करना चाहिए, जाब ओरियंटल शिक्षा लागू करनी चाहिये, बेरोजगारी की समस्या को हल करना चाहिए और छात्रों की सब जायज मांगों का पूरा करना चाहिए। लेकिन विधान सभा और लोक सभा को भंग करने और राष्ट्रीय सरकार कायम करने से इन समस्याओं का समाधान नहीं हो सकता है। हम जानते हैं कि स्वतंत्र पार्टी, जनसंघ, सी पी० आई०, सोशियलिस्ट पार्टी और सी० पी० आई० (एम०) के भिन्न भिन्न रुख हैं। अगर उन सब दलों की एक सरकार बना ली जाये, तो भानमती का पिटारा बन जायेगा।

इसलिए मैं समझता हूँ कि इस नारे का जनता की वास्तविक समस्याओं और देश के विकास के साथ कोई सम्बन्ध नहीं है।

अगर सरकार देश की समस्याओं को हल करना चाहती है, अगर वह आर्थिक संकट को दूर करना चाहती है, तो मेरा मुझाव यह है कि देश में जो बड़े बड़े इजारेदार और पूंजीपति हैं, उन के मुनाफे पर रोक लगाई जाये, उन के प्रति सरकार का जो अगाध प्रेम बढ़ता जा रहा है, उस को बन्द किया जाये। काला घन इस देश में 30 अरब से अधिक हो चुका है। उस काले घन को रोकथाम के लिये आप की ओर से कोई कार्यवाही नहीं हो रही है। पूरे देश में और आप की पार्टी के अंदर भी यह मांग हो ही है कि 100 रुपये के नोट का डीमोनेटाइजेशन किया जाये। लेकिन आप कोई कदम नहीं उठा रहे हैं।

व्यवधान) कैसे यह राष्ट्रीय संकट दूर होगा उस के लिए जो मुझाव दिया गया है उस का मैं विरोध करता हूँ और उस के लिए अपने मुझाव दे रहा हूँ। जो टैक्स एरियर्स हैं बड़े-बड़े मोनोपली हाउसेज के ऊपर उस को वसूल किया जाये। देश में तेजी से औद्योगीकरण किया जाये और जो विदेशी कम्पनियाँ देश की लूट रहीं हैं उन को सरकार अपने हाथ में ले। जो एसेशियल कम्पिडिटीज हैं जैसे चीनी, डालडा इत्यादि अगर सरकार उन का उत्पादन अपने हाथ न ले तो प्रोडक्शन प्वाइंट पर सरकार उस को मुड़ियां कर ले और सार्वजनिक वितरण प्रणाली के जरिए जनवादी सहयोग से वितरण करवे। भूमि सुधारा कानून को लागू कराया जाये जिससे किसानों की समस्या हल हो सके। किसानों के लिए विद्वली

पानी और खाद की व्यवस्था की जाये। साथ ही उन की उपज के दाम और जो सामान वे खरीदते हैं उन के बीच कैसे संतुलन हो इसके ऊपर भी विचार किया जाये। मजदूरों के प्रति दमन का रुख बन्द किया जाए और वेज फ्रीज की बात जो आप ने शुरू की है उस को खत्म करे। ऐसे कामों को करके इस संकट का मुकाबला कर सकते हैं और ऐसे जो नारे हैं उन को इस हाउस को टोटली रिजैक्ट कर देना चाहिए। वे देशद्रोही नारे हैं।

16.00 hrs.

SHRI H. K. L. BHAGAT (East Delhi): I believed that Prof. Samar Guha was a well meaning person and I also thought that he believed in what he said. But it now appears that he does not mean what he has said. I am totally convinced that he does not want the dissolution of the Lok Sabha. Probably he thinks that he should use this Resolution as an opportunity to put a defence against criticism of Shri Jaiprakash Narain. I would not want him to go out of the Lok Sabha. Shri Bhagwat Jha Azad asked him to resign. I am sure he would not be provoked by it. This word is beautiful because it is full of varieties. Prof. Samar Guha is a 'variety' of his own and I should like him to remain in the Lok Sabha.

He said that people were disillusioned. He himself said in the beginning that it was an extraordinary resolution and was against the concept of normal democratic functioning; he confessed himself that it was so. He said that people were disillusioned with the political system and so it must go and therefore the Lok Sabha should be dissolved and within two months there should be general elections under a caretaker Government. In his Resolution there is no emphasis on the political system as such.

SHRI SAMAR GUHA: See the amendment.

SHRI H. K. L. BHAGAT: I have seen the amendment. I do not say that the political system which we have been having for the last 25 years or so is without deficiencies or cannot be improved, especially in regard to elections which are tending to become increasingly expensive. But it is a political system suited to this country and stood the test of trials and tribulations. We have through this system succeeded in meeting the challenges which have arisen from various quarters. There is criticism of this system by some persons who go on saying many things. Politicians today are the subject matter of contempt and ridicule by a section of the critics. Mr. Samar Guha has joined in that chorus. I do not say all politicians are good or all are bad. Some are good, some bad. They also reflect the general standard of society. One question was put to me about politicians by a journalist during election: I said, you talk to a non-politician about a politician. You talk to a non-lawyer about a lawyer; you talk to a non-doctor about a doctor. You talk to a non-worker about a worker. You talk to a non-industrialist about an industrialist and so on. Finally I said, you talk to a non-journalist about a journalist. Some kind of bias is there against one class or the other. Since politicians are at the helm of affairs, there is a good deal of criticism about them, and it should be there. I do not say all is well in the public life or politics. I feel there is need for purity in public life in all parties, not only in the ruling party, but in the opposition parties also. But that is not to say that because some politicians may not be observing a certain code of conduct, therefore the whole political system is bad. Within two months new elections will come and a new brand of politicians—all saints—will appear from the horizon and take

over the reins. May be Mr. Guha has seen a dream. I think he himself does not mean this resolution seriously.

He talks of revolution and great upsurge among the masses. We know what is happening in this country. I do not want to make this debate a discussion in defence of or against Mr. Jayaprakash Narayan's movement. I do not know whether he needs that defence at all which Mr. Guha tried to put up. Mr. Jayaprakash Narayan can defend himself. If he has to rely on the defence put up by Shri Guha. God save him and his movement. We know there are people who today in the name of democracy want to demolish democracy in the country. We of students forcibly close a college, attack people and kill a college student. Violence is being resorted to in the name of non-violence. All kinds of tactics are being adopted to demolish democracy in this country. We know there are people who have lost faith in democracy. Elections to them become very relevant when they win and irrelevant and rigged when they lose. I know Mr. Janeswar Misra has to make his presence felt in the House. He has won and I congratulate him. But the point is, elections become relevant only when they win. When they lose, elections become very irrelevant and rigged. It is a very sad thing that the opposition in this country is losing faith in the verdict of the people. It is the greatest insult to the Indian people to say that in the elections they do not act as they want to. The people in this country choose the representatives they like. Their choice may be right or wrong, but they make their choice very voluntarily.

Coming to proportional representation...

MR. DEPUTY-SPEAKER: I have ruled out that amendment of Mr. Limaye.

SHRI H. K. L. BHAGAT: Then I shall not refer to it

1375. L.S.—9.

Mr. Guha has not advanced any argument in favour of his resolution. Today we have very big challenges on the social and economic front. They can be met only by democratic institutions and by the will of the people. This Parliament today is the symbol of the will of the people. Elections to Lok Sabha are not very far off—only 1½ years away. Why should Mr. Guha be so impatient? Lok Sabha itself is a part of the revolution which we started in this country, which is being carried on. The people of India have faced mightier challenges and they will face them today. I am sure the verdict of the people will be in favour of Parliamentary institutions. As I said, perhaps Mr. Guha himself does not mean his resolution seriously.

With these words, I oppose the resolution.

श्री जयन्नाथ राव जोशी (शाजापुर):

उपाध्यक्ष महोदय, माननीय समर गुहा जी ने जो प्रस्ताव सदन के सामने रखा है उस के दो अंश हैं—एक तो आज की स्थिति का विवरण और दूसरा उनकी दृष्टि में जो हल निकलता है। भले ही उस हल से कोई सहमत हो या न हो, लेकिन मुझे लगता है कि जिस स्थिति का उन्होंने वर्णन किया है उस से तो सब को सहमत होना पड़ेगा। शब्द ऐसे हैं—देश में बढ़ता हुआ अभूतपूर्व राष्ट्रीय संकट। अब हमारे भागवत ज्ञा आज़ाद जो उस को मानने के लिए तैयार नहीं हैं, उन की दृष्टि में यह राष्ट्रीय संकट नहीं है।

आज चारों ओर जो स्थिति दिखाई देती है वह आर्थिक तो है ही। अभी कल ही यहां कहा गया कि बाड़ पर चर्चा हो, जो कई लोगों ने कहा कि डाउट पर भी हो, कई जगह पानी बहुत है तो कई जगह पानी की कमी है—यह जो स्थिति आती है यह केवल आर्थिक

बचा नहीं है। जैसे चेचक का प्रकोप होता है तो हजारों लोग मर जाते हैं—यह कोई सामान्य स्थिति नहीं है, एक प्रदेश में चेचक की बजह से 20-21 हजार लोग मरे तो यह सामान्य स्थिति नहीं कही जा सकती, इसका अधिकता से कोई सम्बन्ध जोड़ने की कोशिश करें तो यह गलत है।

कई तरह से आज लोग परेशान हैं। इस लिए मुझे लगता है कि सत्तारूढ़ दल थोड़ा सा अपना मन विशाल कर के समझने की कोशिश करे तो बात समझ में आ सकती है। किसी बात का कोई जवाब देना ही तो कोई भी जवाब दे सकते हैं मैं आप को एक उदाहरण देता हूँ मेरा शरीर थोड़ा सा बड़ है—लोग मजाक में पूछते हैं कि जोशी जी, आप क्या खाते हैं? उनका पूछना सही है। लेकिन उसका जवाब यह नहीं है कि मैं कहूँ—मुम्हारे बाप का नहीं खाता हूँ, कमाता हूँ तो खाता हूँ। उस के बारे में सोचना होगा—मैं सामान्य शरीर से थोड़ा बड़ा हूँ तो अपने वजन को घटाना चाहिए। लोगों की आँखों में मेरा बड़ा शरीर एक दम दिखाई देता है, बाकी चीज नहीं दिखती है, इस लिए कि मेरा शरीर थोड़ा बड़ा है—तो यह समझने की एक प्रकृति होती है। इसी तरह से जो सत्तारूढ़ दल है वह इस ढंग को अपनाये कि जो भी बात कोई सामने रखे, उस में से जो अच्छा हिस्सा है उसको लेने की कोशिश करे जैसे उन्होंने लोकतन्त्र की बात बतलाई, प्रजातन्त्र के बारे में आस्था के लिए कहा, देश भक्ति की भावना और आस्था जाग्रत करनी है—ये सब बातें उन्होंने बतलाई इस से हम सब सहमत होंगे—यह बात हंसने लायक नहीं है। उन की दृष्टि में इस का जो हल है वह उन्होंने बतलाया है। अब

वह हल भले ही आप को मंजूर न हो, लेकिन बीमारी आप को बतला दो है आप उससे निकलने की कोशिश करें। मैं यह कहता हूँ—

Even the Professor is forced to accept the simple fact that Lok Sabha will not deliver the goods.

यानी लोक सभा में बैठने वालों के मन पर इतना असर तो हुआ

मैं आप को एक अनुभव बतलाता हूँ—यहां से बाहर जाने के बाद लोग पूछते हैं—लोक सभा में बैठ कर आप क्या करते हैं, नये नये कर लगाते हो, हमारा जीवन दूभर बनाते हो, क्या करते हो—इस का जवाब क्या है? बतलाइये। आज तक लोक सभा में बैठ कर हम जनता का जीवन दूभर ही बनाते जा रहे हैं, आप का ही नहीं हमारा भी जीवन दूभर हो रहा है। आप को दूध नहीं मिलता, हमको भी नहीं मिलता। आप के दूध में पानी तो है, लेकिन हमें तो दूध ही नहीं मिलता। इसलिए जब लोग ऐसा अविश्वास प्रकट करते हैं तो उस के पहले ही हम को समझ लेना चाहिए कि कहीं न कहीं गड़बड़ है, उस को सब से पहले ठीक करना चाहिए।

बिहार की बात को लेकर कोई कहता है—यह है, वह है, जन-प्रान्दोलन चालू है। सबाल सोचने के लिए यह है कि आन्दोलन क्यों हुआ, असेम्बली के डिबोल्यूशन की बात क्यों आ रही है। इस लिए कि 1971-1972 के चुनाव में जनता को वायदे कर के आप अधिकार में आये, क्या उन वायदों को पूरा करने के लिए आप निष्ठा से संलग्न

नहीं हुए? आप ने बिहार में केदार पाण्डेय को नीचे उतारने की कोशिश क्यों की? किसी ने मांग नहीं की थी कि उन को उतार कर गफुर को बैठाओ। केदार पाण्डेय हों, बनभयाम घोषा हों, कोई भी हो, कांग्रेस पार्टी का जो कार्यक्रम था उस को हाथ में लेकर अपने बायदों को पूरा करने की कोशिश करते तो जनता के अन्दर ऐसी भावना पैदा नहीं होती। जब जनता को पता चला —

They are not interested in solving the problems and delivering the goods to the people. They are fighting for their own power and position. They are after chair and power.

कुर्सी के लिए लड़ाई हो रही है तब जनता में असन्तोष फैला। केदार पाण्डेय इन्दिरा गांधी जी का अग्रशीर्षक पा कर भी समस्या हल नहीं कर सका तो गफुर साहब कैसे करेंगे। आज भी गफुर पर भरोसा है क्या? अभी भी कई लजिस्लटर्स हस्ताक्षर कर के देते हैं कि इन को हटाओ। इस की वजह से लोगों के मन में यह बात उठने लगी कि यह विधान सभा हमारी समस्या हल करने के लिए नहीं है, एक को नीचे लाइए, दूसरे को बठाइये, फिर उस को भी नीचे लाइये, तीसरे को बठाइये, अधिकार पाने के लिए ये लोग लड़ रहे हैं तो जनता ने कहा कि इन को लाक-स्टाक एण्ड बैरल हटाओ। गुजरात में क्या हुआ? आप के चिमन भाई पटेल आप को छोड़ कर चले गये, क्यों? अल्टी-मेटली जनता के विश्वास की जो स्थिति है उस को धक्का पहुंचता है। मैं बार बार यही कहता हूँ—आप गलत प्रैसिडेंट्स इस्टिब्लिश कर रहे हैं, जिस को कहते हैं—पोलिटी-कल—हेल ।

अभी एक मित्र ने कहा कि राजनीतिक नेताओं के बारे में, राजनीतिक जीवन के बारे में जनता के मन में इतनी घनास्था और तुच्छता है, यह क्यों है? मैं आप को एक अनुभव बतलाता हूँ—यह अनुभव मेरे एक सर्वोदयी मित्र का है और यह आज का नहीं है—हमारे कांग्रेसी मित्र इस को ध्यान में रखें—यह बात मैं 1957 की बतला रहा हूँ। मेरे एक सर्वोदयी मित्र मिले और बोले, जोशी जी, आप को मैं अपना अनुभव बतलाता हूँ ताकि आप को पता चले कि आज की स्थिति कैसी है। उन्होंने कहा कि 1945 में मैं एक स्टेशन पर भ्रम रहा था। एक महिला ने गाड़ी की खिड़की से मुझ को कहा—भाई साहब, हम को थोड़ा पानी ला कर देने? वह बच्चे गये और पानी ला कर उस महिला को दे दिया तब उन्होंने पूछा कि आप ने सब को छोड़ कर मुझ को ही क्यों पानी लाने के लिए कहा? उस महिला ने जवाब दिया—आप के सिर पर सफेद टोपी है, शरीर पर खादी के कपड़े हैं, इस लिए मुझे ऐसा लगा कि पानी ला कर नहीं दूँगे तो कम से कम लौटा जरूर ला कर दोगे

श्री मधु लिमबे : यह बात कब की है ?

श्री जगन्नाथराव जोशी : यह बात 1945 की है। फिर उन्होंने कहा कि अब मैं 1957 की बात बतलाता हूँ। मैं एक बार एक ट्रेन में जा रहा था। गाड़ी चलते चलते एक तरुण और पुलिसवाला दोनों गाड़ी में घुस आये और कहा कि किसी ने इन को पाकिट मार ली है और इन का कहना है कि वह इस डिब्बे में घुसा है। एक ने पूछा कि

इन को किस पर शक है। उन्होंने पूरे डिव्वा में देखा। इन सर्वोदय नेता के सिर पर सफेद टोपी थी, उस ने फौरन कहा कि यही हो सकते हैं, दूसरा कौन हो सकता है। 1945 से 1957 तक स्थिति में यह परिवर्तन आया। 1945 में हम भरोसा करते थे कि भले ही पानी ला कर न दे लेकिन लोटा तो बरकर बापस दे जायगे, 1957 में यह हो गया कि यदि इस डिव्वा में कोई हो सकता है पाकेट मारने वाला तो यह सफेद टोपीवाला है। यह आई-ओपनर है।

ऐसी बदलती हुई परिस्थिति में, श्री समर गुहा का जो प्रस्ताव आया है, उस के जवाब में यह कह देना कि हम इस को नहीं मानते, ऐसा कह देने से काम नहीं चलेगा। थोड़ा सा अन्तर्मुख हो कर विचार करें, जनता के अन्दर विद्रोह की भावना बढ़ती जा रही है, विद्रोह जोर पकड़ता जा रहा है; जनता तंग हो चुकी है, ऐसा करने के लिए उस को परिस्थिति विवश कर रही है, ऐसी स्थिति में हम रास्ता निकालने की कोशिश नहीं करेंगे तो फिर प्रोफेसर साहब भी यह मांग करने लगेंगे कि इस लोक सभा का कोई मतलब नहीं है। हमने जो इस्टीमेशन खड़ी की है वह मीनिंग फुल हो, पर-अक्युल हो, फुटफुल हो, जिस काम के लिए वह बनी है उसको पूरा करने की कोशिश सब को मिल कर करनी चाहिए।

मैं एक बात और कहना चाहता हूँ — आप समझते हैं कि आप ही हुकूमत चलाते हैं, लेकिन इस बात को न भूलिये कि हम भी

सरकार हैं। यहां जो हम बैठते हैं, इस में हिस्सा लेते हैं, हम विरोध क्यों करते हैं— जब महसूस करते हैं कि यह ठीक नहीं है, यह मेरे घर की बात है, यह जब बाहर जाएगी तो इस का प्रभाव उल्टा पड़ेगा, तो हम भी इस सरकार का अंग होने के नाते, उस के लिए सही रास्ता निकालने का प्रयत्न करते हैं। अभी जैसा गोखले जी ने कहा कि कुछ अच्छे अमेण्डमेंट्स हों तो अवश्य पास करेंगे। मैं आप से कहूंगा कि कुछ थोड़ा मन को विशाल कर के स्थिति को हल करने की कोशिश करें ताकि प्रस्ताव की जो मंशा है, वह पूरा हो सके।

SHRI N. K. P. SALVE (Betul):
Mr. Deputy-Speaker, Sir, I must start by very earnestly apologising to Shri Samar Guha whom I seem to have unwittingly offended though what I thought was a very innocent comment. I only wish to submit to him that if he thinks and if he wants us to have the same image which he has of himself, an image of a patriot, a burning revolutionary, then the minimum that we would expect of him and, in all humility, I submit to him as a friend, to be a little more responsible and to be a little more serious in the House so that what he says sometimes is not taken unduly to a point of ridicule and, then, if one makes a comment, he takes it to heart and he takes it seriously. Nonetheless, I apologise to him for having said something which he did not relish.

Sir, I am not one of those who would ever minimise the pernicious and very deleterious ramifications which I see, which the existing economic crisis is likely to have and to demolish and crush the very roots of parliamentary democracy in this country in days to come if this peril is allowed to remain unchecked for too long. I concede straightway

that we are in the midst of an economic peril like of which we never have seen in the post-Independence period. But the question is: What is the remedy? In the life of a nation, as in the life of an individual, it is when you are in the worst of perils that it calls for an utmost seriousness, it calls for an utmost equanimity, it calls for an utmost of determination. It does not brook any gimmickry and cheapness. That is what is needed. Whatever the prophets of doom may have to say, those who have firm faith in the institution of parliamentary democracy will fight out of the existing perils and crisis with their back to the wall.

That should be the approach. If that is to be the approach, then, when one looks at this Resolution, it seems that the Resolution is brought either as a very big joke or, if it is not a joke, then the very premise and the conclusion of the Resolution, I submit with utmost of respect to the distinguished Professor of Chemistry, are the sheer absurdity. What is the premise? What are the assumptions of the Resolution? The assumption of the Resolution is:

"In view of the unprecedented national crisis developing in the country leading to spontaneous upsurge of the masses....

And what is the remedy? The remedy is, that a Care-taker Government of all the parties should be formed and, thereafter, the Lok Sabha should be dissolved and elections held in two months time.

Let us examine the assumptions and see the remedies, whether the entire Resolution looks utterly comical and grotesque, something of an exercise in sheer absurdity. So far as the upsurge is concerned, there is a crisis and there is no doubt about it. I for one shall not controvert that issue. My hon. friend, Shri Jagannathrao Joshi has gone away. Shri Mishra Ji was saying that some of us

have controverted it. In fact, we have been struggling hard to devise ways and means how to get out of it. Those who want to have a constructive approach will keep that attitude even in politics. I am not able to understand what exactly is meant by "mass upsurge". The distinguished Professor of Chemistry made extensive references to Shri Jayaprakash Narayan. If Shri Jayaprakash Narayan is symbolic of the mass upsurge, then, I submit, the Professor of Chemistry has not understood both the words "mass" and "upsurge".

It is most unfortunate that a person of the eminence of Shri Jayaprakash Narayan has taken recourse to what he is doing. I do not want to use any harsh language. He has been a great idol before me in the days of freedom struggle against the Britishers. But today he is being exploited by politicians and political parties. The distinguished Professor has said, let us have a national Government of all the political parties. Will Shri Jayaprakash Narayan be willing to join the parties in the Opposition? He is symbolic of everything that is virtuous. He has bestowed him all the virtues, making him a paragon of virtue, political, social and economic—may be, may not be. But certainly he is not willing to come and join these parties in the Opposition.

Secondly, not for a moment let it be forgotten that Shri Jayaprakash Narayan has harnessed, has incited, the political discontent without agreeing to take the political responsibility. If he was working against the hoarders, if he was working against corruption, if he was working against the blackmarketeers, if he was working against the tax evaders as a social worker, devoid of any politics, his stature would have risen to dizzy heights and the respect for him would have grown higher and higher. I only hope that, when Shri Jagannathrao Joshi was narrating the story of the image he had of the Sarvodaya

leader in 1942 and of some other image of him in 1957, he had the right person in his mind.

Lenin was quoted. Mahatma Gandhi was quoted. As one who is a devout student of Gandhian literature there is only one thing that I want to point out to Prof. Samar Guha. In his autobiography Gandhi has written: 'To me not only the end, but the fairness of the means is of the utmost importance, and where the ends are not proper, even the fairest of means ceases to be fair or proper'. He was talking of means and ends. According to him, because the end is justified, every means is not justified. Means must always be fair and proper. In that context, if the supposed upsurge or movement of Shri Jayaprakash Narayan is judged, then one thing is utterly clear, that inciting this political discontent without taking on his head the political responsibility is a means which is certainly most unfair, and that has to be understood.

I do not think that this House or anybody would ever agree to a national Government or they would ever come and be sitting on the Treasury Benches. But may I suggest that they may at least form a shadow cabinet and have some good working? In that context may I make some suggestions about the composition of the shadow Cabinet? They may make Shri Samar Guha the Prime Minister, the Head. There is one quality about Shri Samar Guha; he can outbeat all of them so far as lung power is concerned if he is not listened to, he will not listen to all of them put together. The Deputy Prime Minister may be Shri Hukam Chand Kachwai; he typifies the culture of his Party and would make an excellent Deputy Prime Minister. Then please do not forget that Shri Piloo Mody should be thought of for Education....

MR. DEPUTY-SPEAKER: I think you have done with all the serious things that you had to say.

SHRI N. K. P. SALVE: I will finish in a minute. Shri Piloo Mody may be

thought of for Education so that whatever deficiency he had in education could be made good. Shri Jyotirmoy Bosu can be given Commerce so that he can take care of the tea gardens....

MR. DEPUTY-SPEAKER: Please conclude.

SHRI N. K. P. SALVE: At least they can form that shadow Cabinet. Because you are ringing the bell, I have forgotten my other friends.

MR. DEPUTY-SPEAKER: I have a verbal request conveyed to me that the debate may be concluded by 5.00 p.m. today and that the Minister may be called at 4.40 p.m. As far as the Congress side is concerned, the problem is simple. The large number of gentlemen who want to speak can waive their right to speak. But the Opposition, I do not know what to do. There are quite a good number of members on the Opposition who want to speak. If they also agree, then I shall call the Minister at 4.40 p.m.

SOME HON. MEMBERS: No, no.

MR. DEPUTY-SPEAKER: Then I will just call the Opposition members only. Five minutes each.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): You can call one or two members on this side also.

SHRI D. N. TIWARY (Gopalganj): I sent my slip quite early.

MR. DEPUTY-SPEAKER: There are quite a good number of members from your side also.

SHRI D. N. TIWARY: Does my name come after them?

MR. DEPUTY-SPEAKER: There is a list given by your whip.

SHRI D. N. TIWARY: I do not know whether the Party Whip submits the list even in respect of Private Members' Business. That is not fair if that is done.

*SHRI J. MATHA GOWDER (Nilgiris): Mr. Deputy SPEAKER, Sir, I rise to place my views on the Resolution of Prof. Samar Guha about Dissolution of Lok Sabha and holding of fresh elections.

At the very outset, I would like to point out that at this juncture when the country is facing an unprecedented and grave economic crisis it does not behave of us to think about the dissolution of Lok Sabha and holding of fresh elections. Hence I am unfortunately in the unhappy position of opposing this Resolution.

Sir, neither the dissolution of Lok Sabha nor the holding of fresh elections is going to help us in finding suitable solutions to this economic crisis. It is to be remembered by all of us that elections now will be an extravagance which the country cannot afford. The elections will cost the public exchequer approximately sum of Rs. 50 crores. It is imperative that the Government should observe utmost economy for containing the inflationary pressures. The elections at this juncture will only fan the fury of inflation. Secondly, the Government cannot also afford to dissipate its energy in conducting elections, when the crying need of the hour is the concerted efforts on the part of the Government to augment production on all fronts. The only answer to galloping inflation is to galvanise the entire productive capacity of the country. The Government are also to devise other ways and means to arrest the economic deterioration. During the last inter-session period, the President had to promulgate four Ordinances as an anti-inflationary package. Besides this, the Government have also introduced the Supplementary Budget only day before yesterday. Unless the inflation is attacked with all the available verve and vigour on the part of the Government, it will be difficult for the nation to survive. I oppose this Resolution on the ground of its deleterious ramifications on the entire nation.

We have adopted the system of adult franchise in our country. It is common knowledge that 70 per cent of our population is illiterate. Most of the country's population is engaged in the battle of survival and they hardly have any time to understand or appreciate the economic intricacies. Only recently in the United Kingdom the elections were held. The people of the United Kingdom, who are literate, defeated the ruling Conservative Party and exercised their choice on the Labour Party, because they were convinced of the failure of the Conservative Party's Government in tackling the economic problems faced by the country. Besides the widespread illiteracy prevalent in our country, the people of the country have also not got before them a viable alternative political party for reposing their trust in them. All the Opposition Parties in our country have got different ideologies and programmes. They have not been able to merge into one single Opposition Party for the purpose of giving a fight to the Congress Party on the ground of its misrule. If the people by chance give their majority support to these Opposition Parties, I wonder whether they will be in a position to adopt a flexible attitude towards one another in the matter of running the administration of the country. When they cannot forget their differences at the time of elections, how are they going to adopt a policy of give and take in running the administration?

Sir, in the beginning of this Session, the Opposition Parties brought a no-confidence motion against the Government. It is right and proper that the Opposition parties should exercise their democratic right in finding out and in pointing out the failure on the part of the Government, though they know that their non-confidence motion has no chance of being accepted by the House. It would be going beyond their democratic right of opposing the policies of the Government and point-

*The Original speech was delivered in Tamil.

ing out the drawbacks, deficiencies and defaults in implementing such policies, if it is insisted that the Lok Sabha should be dissolved and the fresh elections should be held immediately. The year 1976, when the elections are constitutionally due to be held, is not far off. The Government are constitutionally committed to hold elections every five years. To demand by-elections at this juncture when the country is faced with a serious economic crisis is not proper on the part of Opposition parties and hence I oppose this Resolution.

श्री डी० एन० तिवारी (गोपालगंज):

उपाध्यक्ष जी, प्रस्ताव पर माननीय सभारगुह जी बोल रहे थे तो मालूम हुआ वह प्रस्ताव पर नहीं बोल रहे हैं, केवल जयप्रकाश नारायण जी पर बोल रहे हैं, हालांकि उन के खिलाफ किसी ने सदन में कोई बात नहीं कही, लेकिन सारी स्पीच उन की जयप्रकाश नारायण जी पर हुई

श्री अटल बिहारी वाजपेयी (ग्वालियर):
वह गलती आप न कीजिए।

श्री डी० एन० तिवारी : वह मैं नहीं कर रहा हूँ। रिजोल्यूशन जैसा आया है उस का सारा प्रीएम्बल ही गलत है। उन्होंने कहा है कि देश में एक अपसर्ज हो गया है और उस की वजह से जरूरी है कि राष्ट्रीय सरकार बने और लोक सभा भंग हो। क्या अपसर्ज हुआ है? एक आप प्रान्त में मैं मानता हूँ कुछ स्थिति गम्भीर हैं, लेकिन सारे देश में तो अपसर्ज नहीं हुआ है। क्या माननीय गुह जी ने जयप्रकाश जी से कभी बात की है? वह लोक सभा भंग करने के खिलाफ हैं। उन्होंने कभी नहीं कहा कि लोक सभा को भंग किया जाय या लोक सभा के सदस्यों का घेराव किया जाय। एम० एल० एज० के लिए तो वह कहते हैं। भेरी

उन से 6 तारीख को उन का प्रोपोजन निकलने के बाद 45 मिनट बातचीत हुई, मैं और वह 1920 में एक साथ कालेज से हटे थे, वह पटना कालेज से और मैं बी० ए० से। मैं जब उन से मिला तो उन से पूछा कि क्या मकसद है आप के प्रोग्राम का। आप का तो कभी असेम्बली भंग का प्रोग्राम नहीं था; कैसे एकाएक प्रोग्राम बन गया? वह जब गुजरात से लौटे थे तो असेम्बली भंग के वह विरुद्ध थे। उन को विद्यार्थियों ने फ़ोर्स किया मानने के लिए और जब उनकी विद्यार्थियों से बात हुई तो उन्होंने कहा था कि उस प्रस्ताव से वे सहमत नहीं हैं। मैं हाफ हर्टडली ही इस को पसन्द करूंगा। लेकिन कुछ जिद हुई, बिहार असेम्बली में लोगों ने उन के खिलाफ बोला था, कुछ यहां के लोगों ने बोल दिया, और कुछ गया फ़ायरिंग के बाद उन में आत्म ग्लानि आई या क्या हुआ, मैं कह नहीं सकता। उसके बाद ही असेम्बली भंग का नारा उन्होंने दिया वह हमारे बड़े मित्र हैं, एक साथ काम किया है लेकिन एक जिद आ गई कि अच्छा बिहार असेम्बली में ऐसे बोलते हैं तो चलो असेम्बली भंग करो। आज ही अभी सेन्ट्रल हाल में श्री गंगा शरण सिंह से बात हुई, उन्होंने कहा कि आप का इम्पेशन ठीक है, आप की बातचीत ठीक है, वह कभी नहीं चाहते थे कि असेम्बली भंग का आन्दोलन चले। लेकिन यह हो गया। हमको देखना होगा कि क्या यह उचित है? एक स्टेप बढ़ कर श्री गुहा कहें कि असेम्बली ही नहीं संसद भी भंग कर दो और नए चुनाव कराओ, तो यह कत तक जायज होगा ?

जब प्रकाश जी की नाम मानवीय सदस्य ने बार बार लिया है और अपनी प्रांगुमेंट्स को जो जयप्रकाश जी कहते हैं उस पर बेस किया है। जयप्रकाश जी अच्छे आदर्श हैं, इस में कोई सन्देह नहीं है। लेकिन जीवन में उन से भी और हम से भी, हर आदर्श से गलतियां हो जाया करती हैं, भूल हो जाया करती हैं। मैंने उन से दो बातें पूछी थीं। एक तो था व्हाटनेक्स्ट? अगर असैम्बल भंग हो जाती है तो आद में क्या होगा? दूसरे यह कि मੈम्बरो की कॉन्स्टिट्यूएँसज में 51 परसेंट वोटर्स से लिखा कर लाए कि उन का अपने पर विश्वास नहीं है। मैंने कहा कि इस में भी एक मुश्किल है। रिकाल का प्रावधान संविधान में नहीं है। उन्होंने कहा कि एक मारल फोर्स का तो यह काम कर सकता है। लेकिन ऐसा नहीं किया गया। घेराव कराने शुरू कर दिए गए जो नाजायज है। उस में ज्यादाती हो रही है, वायलेंस हो रहा है। मैं तो कहूंगा कि यदि हमारी कॉन्स्टिट्यूएँसी नहीं कहे और सारे हिन्दुस्तान के लोग भी कहे कि रिजाइन कर दो, तो मैं उसको मजबूर नहीं कर सकता। कारण यह है कि जो बहाल करता है वही डिस्मिस कर सकता है। उन्होंने इस बात को माना कि हां असैम्बली कॉन्स्टिट्यूएँसीज में जाना चाहिए और लोगों को कहना चाहिए। दूसरा सवाल मेरा यह था कि व्हाट नेक्स्ट? बिकल्प उसके बाद क्या है? बिकल्प कुछ भी उनके पास नहीं था। जनतंत्र के मुकामले में क्या प्रीजीडेंट्स रूल अच्छा है? गुजरात में वह हुआ तो क्या वहां पहले से हालत अच्छी हो गई?

बार बार गुजरात का उदाहरण दिया जाता है। वहां क्या अच्छा हुआ है?

16.42 hrs.

[SHRI NAWAL KISHORE SINHA in the chair]

समर गुह जी ने नेशनल गवर्नमेंट की बात भी कही है। मैं उन से कहना चाहता हू कि एक खास प्रोग्राम को ले कर नेशनल गवर्नमेंट बने तब तो इसके बारे में सोचा जा सकता है लेकिन आप देखें कि अगर उस सरकार में मार्क्सवादी कम्युनिस्ट पार्टी और जन संघ शामिल होते हैं तो सरकार कैसे चलेगी? फिर बहुमत वाली सरकार जब हटती है तो उनको मालूम होना चाहिए कि केयरटेकर गवर्नमेंट भी उसी पार्टी की बनती है जो उसके पहले सरकार में थी। यह नहीं होता है कि सब पार्टीज को मिला कर केयरटेकर सरकार बने। अगर पार्लियामेंट भंग हो जाए तो राष्ट्रीय सरकार कैसे अस्तित्व में आ जाएगी। दुनिया में ऐसा कहीं हुआ है क्या? अजीब प्रेसीडेंट पैदा आप करना चाहते हैं।

रेजोल्यूशन गलत प्रिंसिपल पर लाया गया है और स्वाभाविक है कि जो कनक्यूशन होंगे वही गलत होंगे। इस रेजोल्यूशन को यहां लाना उचित भी नहीं था।

अपने ही प्राण कौन गंवाना चाहता है? यह तो सदस्यों के लिए आत्मघात होगा किसी को कोई डेढ़ बरस पहले ही मर जाने को कहे तो स्वयं कोई नहीं चाहेगा कि वह मरे जबर्दस्ती कोई कर ले तो बात अलग है, जबर्दस्ती भंग कोई पार्लियामेंट को कर दे तो बात अलग है वाजपेयी जी भी नहीं

चाहेंगे। जो समर गुह जी कराना चाहते हैं कि डेढ़ वर्ष पहले ही मर जाएं तो वह भी नहीं चाहेंगे कि ऐसा हो।

जय प्रकाश जी भी कभी नहीं चाहते हैं कि संसद भंग हो या संसद सदस्य इस्तीफा दें। वह असम्बली के डिसाल्यूशन के पक्ष में भी नहीं थे। गुजरात से जब घाए तो भी पक्ष में नहीं थे। हम से बात हुई है। गंगा शरण सिंह जी से घाए पता कर लें। कभी वह पक्ष में नहीं थे। घाए के जो रहनुमा हैं मैं चाहता हूँ कि घाए उन से जा कर पूछें कि क्या वह यह चाहते हैं कि पार्लियामेंट भंग हों? यदि नहीं चाहते हैं तो कम से कम घाए मेहरबानी करके इस रेजोल्यूशन को वापिस ले लें और अग्रर नहीं लेते हैं तो हाउस इसको रिजकट कर देगा।

श्री मधु सिन्घे (बांका): सत्ताधारी दल के लायक और विद्वान दोस्तों ने इस प्रस्ताव का जो आशय है, इसके पीछे जो भावन है उसको न समझते हुए, इसका मखौल और मजाक उड़ाने की कोशिश की है। इस में केवल दो बातें कही गई हैं जिन की ओर मैं आपका ध्यान दिलाना चाहता हूँ। 1963 में मेरे नेता श्री राम मनोहर लोहिया ने इस सदन में चौराहे की भाषा में कहा था कि इस देश में 60 प्रतिशत लोग जो गरीब हैं वे केवल साढ़े तीन घाने रोज़ पर अपना जीवन निर्वाह करते हैं। उन्होंने चौराहे की भाषा में यह कहा था। लेकिन गरीबी हटाओ का नारा देने के बाद यह लोक सभा बनी और यह सरकार बनी और अब स्वयं श्री मोहन धारिया और श्री प्रो० दंडेकर जैसे लोग सीफिस्टिकेटिड भाषा में कह रहे हैं कि बंगाली की जो सीमा है, रेखा है उसके नीचे 67 प्रतिशत लोग हैं। गरीबी और बेकारी हटाओ के नाम पर आपको मंडेट मिला।

उस मंडेट को पूरा करने के बजाय घाएने लोगों को और गरीब और कंगाल बनाया। इसलिए उनका कहने का आशय यह है कि अब इस लोक सभा का मंडेट समाप्त हो चुका है। इस सीधी सी बात का कोई जबाब नहीं देता है।

दूसरा नारा घाएने बेकारी हटाओ का दिया था। भगवती कमेटी ने क्या कहा? उसने कहा कि एक साल के अन्दर शिक्षित नौजवानों में बेकारी 42 प्रतिशत बढ़ गई है। यह वादा भी घाएने पूरा नहीं किया। तो अब मंडेट कहां रह गया है? इस वास्ते गुह जी का कहना यह है कि लोक सभा के लिए दुबारा चुनाव होना चाहिए। अब इस में जोक तंत्र की कौन सी हत्या है, समझ में नहीं आता है। इनके मंडेट के स्वरूप को भी हम लोग देख लें। श्री भागवत झा प्राजाद ने कहा है कि अगर दुबारा चुनाव हो गया तो हम और भी बड़ी तादाद में जीत कर आएंगे। इन्होंने इराने का प्रयास किया है। मैं कहना चाहता हूँ कि वोट के अनुपात में सीटों का कानून यदि बन जाए तो आपको इस लोक सभा में 520 में से वोटों के अनुपात में सिर्फ 224 सीटें ही मिल सकती थीं। ऐसी अवस्था में आपका मंडेट कहां जाता? वह चूर चूर हो जाता। उत्तर प्रदेश और उड़ीसा में अभी चुनाव हुआ है। उड़ीसा में आपको 37 परसेंट वोट मिला है यानी बहुमत से 14 प्रतिशत कम। उत्तर प्रदेश में आपको 32 प्रतिशत वोट मिला। अब 425 की असम्बली में अधिक से अधिक आपको 136 सीटें मिल सकती थीं। लेकिन आपको 216 मिलीं। यह इसलिए हुआ कि हमारी चुनाव प्रणाली दोष पूर्ण है।

हो सकता है कि इस प्रस्ताव में कुछ संशोधनों की गुंजाइश हो। इस बात से इन्कार नहीं किया जा सकता कि जिन देशों में दो दलीय प्रणाली है वहां सिंगल मੈम्बर कन्स्ट्र्यूंसीज से कोई खतरा उत्पन्न

नहीं होता क्योंकि कर्मा उस पद्धति का फायदा इंग्लैंड में टीरी पार्टी को मिलता है और कर्मा लेबर पार्टी को मिलता है और बदल बदल होती रहती है। लेकिन जहाँ बहु-दलीय प्रणाली है वहाँ इस प्रणाली से एक दल का एकाधिकार प्रशासन पर हो जाता है। सिंगल मेम्बर कन्स्टिट्यूएन्सीज की जो प्रणाली है उस से अल्पमत का बहुमत पर राज होता है और यह लोकतंत्र की हत्या है। आज देश में अल्पमत वाले बहुमत पर राज कर रहे हैं इसी को बदलने की आवश्यकता का प्रतिपादन उन्होंने किया है।

जहाँ तक संबंदलीय सरकार का सम्बन्ध है वह अन्तरिम काल के लिए ही है। वह इसलिए कहा है क्योंकि धाय सत्ता का दुरुपयोग करके चन्दे भादि इकट्ठा करके साधनों के बल पर अपने विरोधी पक्ष को हराने का प्रयास करते हैं। इस वास्ते हमेसा के लिए नहीं बल्कि अन्तरिम काल के लिए यदि संबंदलीय सरकार बन जाएगी तो धाय लोगों का सत्ता का दुरुपयोग करके करोड़ों रूपया चन्दा इकट्ठा करने का जो सिलसिला बन गया है, वह धाय नहीं कर पाएंगे। अगर प्रोपोसॅनल रिप्रिजेंटेशन के आधार पर मतदान हो जाएगा तो मैं निश्चित रूप से कहना चाहता हूँ कि जो 27 साल से धायकी एकाधिकार शाही देश में चल रही है उसका अन्त हो जाएगा। और पहली बार जनता की इच्छा और आकांक्षा के अनुसार लोक सभा गठित होगी और उसी के अनुरूप सरकार बनेगी।

इस लिए इस प्रस्ताव का मञ्जूर उड़ाने के बजाये शासक दल को अन्तर्मञ्जी होना चाहिए। गरीबी हटाओ और बेकारी हटाओ का नारा देकर उस ने जनता और गरीबों के बोट ले लिए। लेकिन पिछले चार वर्षों में उस ने उन की पीठ में छुरा घोंपने का जो काम किया है, उस पर वह पश्चाताप करे, न कि मञ्जूर उड़ाये।

SHRI P. VENKATASUBBAIAH (Nandyal): Mr. Chairman, Sir, the Resolution brought forward by Shri Samar Guha is a reflection of deep-seense of frustration. When we go through this Resolution it is simply a bundle of contradictions, impracticable and can never be put into effect.

Just now Mr. Madhu Limaye has been advising us that we have not kept the peoples' mandate and that we have indulged in perpetuating our position. Many of the Opposition members suffer from a complex that they alone represent the people and the three hundred and odd members sitting on this side of the House do not represent the people. Let them not suffer from that complex.

Another factor is about the formation of an all-Party Government. The peoples' faith in democratic functioning or Parliamentary institutions has not been eroded because of the ruling party but it is on account of the functioning of the Opposition parties in the country. They do not even agree on having a no confidence motion that is acceptable to all the Opposition parties. Parliamentary democracy is in jeopardy not because of the fault or acts of omission committed by the ruling party but because of the behaviour of the Opposition parties in the country.

I may recall to you the situation that has developed after the 1967 elections. We have seen the spectacle of coalition governments. Coalition governments were formed and dissolved in no time. It is the ruling party that has again restored the confidence of the people in the Parliamentary democracy by sweeping the polls in 1971. In this connection I may mention that the ruling party has got vested in stabilising and strengthening the Parliamentary democracy in the country. It is the Opposition parties who will not be able to win the confidence of the electorate through constitutional means that want to subvert the Parliamentary democracy in this country.

The slanderous propoganda and the deliberate character assassination which is going on through the jute press in this country with the active connivance of the bureaucracy in this country are spreading a sense of confusion and a sense of fear among the people of this country. I may say without any fear of contradiction that the common people have got immense faith in the leadership of our Prime Minister and in the ideals of the Congress Party. Let them test it wherever they want to test the mind of the people.

So, the bringing forward of resolutions like this does not bring any dignity to the House. Shri Samar Guha being a well-read or learned professor, I never expected that he would bring forward such a resolution in this House. It is a fact that our country is facing an economic crisis. But the economic crisis is quite different from a national crisis. We have got a well-established stable Government at the Centre, and there a no need for a national emergency to be declared the Lok Sabha to be dissolved and an all party Government to be formed. So, I would request him in right earnest to withdraw this resolution so that the feeling may not go round in the country that there are certain people in the Lok Sabha who do not believe in parliamentary democracy.

MR. CHAIRMAN: Before I call the next speaker, I have a statement to make. There are seven more speakers from both sides, and each of them will be given five minutes and he should speak strictly within limits.

SHRI R. S. PANDEY (Rajnandgaon): Including me eight.

MR. CHAIRMAN: After that the hon. Minister will reply and the half-an-hour discussion is going to be postponed with agreement.

DR. SARADISH ROY (Bolpur): The next resolution should be allowed to be introduced.

MR. CHAIRMAN: That will be considered.

SHRI K. RAGHU RAMAIAH: Yes, that can be introduced and the Mover of that will be given one minute.

SHRI RANABAHADUR SINGH (Sidhi): The Professor's resolution that is before this House carries a thrust at a point which has been completely missed by almost all of us. He has tried to direct the attention of the House towards the fact that democracy is an evolving organism, and as far as our democratic institutions go it cannot be said that the democratic institutions that have come to us as part of our heritage and that have come to us through the Constitution have come in a fossilised or petrified way. Democracy as any other living organism has its own possibility of growth and opportunity of evolution. Possibly, the professor has based the premise of his resolution on the difficulty that we are facing in this country at the present moment. Since this discussion has started we find that everyone, being overburdened by the difficulties that we are facing has been carried away by the difficulties themselves, and the fact that underlies the professor's resolution namely that of an evolving democratic institutional growth in this country has been missed. It is a fact that democracy might be all right in this House, but if you go to the countryside you will find that democracy does not exist there. For a large country like ours, this is not a very healthy sign.

17.00 hrs.

Democracy, if it has to be meaningful, has to be democratic here in this House and the same time the man in the village who tills his soil has to feel involved in that democracy. At the present moment, as things stand, that man is involved only once in five years and in a most vicarious way. So I feel that the Professor's Resolution must be given deeper thought than the facetious comments that it has so far attracted.

It is all the more regrettable that the majority of our members here who have spoken have tried to find chinks in the armour of the Resolution. It appears that they have been threatened by the Resolution's appearance itself and so once threatened, they cannot apply their minds to the finer points of the same. All that I wish to submit before this House is to request that the Professor's Resolution provides us a good forum to have a fresh look at our democratic institutions.

This country has had a much older history than what we have today as democracy. It is the genius of this country that unanimity underlies all the decisions that have become lastingly beneficial. So while we have experimented with our democratic institutions for the last 25 years, we have become rather brainwashed into accepting this as the final word of democracy so that when Shri Bhagwat Jha Azad has to find a similarity of situation where a national government is to be formed, the only example that he could give was the fact that Britain had to have a national government when they were under the Nazi attack. If this is the democracy that he is going to see us through I feel that a fresh look is called for.

श्री नरसिंह नारायण पांडे (गोरखपुर):
सभापति जी, जो प्रस्ताव श्री समर गुहा जी ने रखा है वह एक ऐसा प्रस्ताव है जिस का जितने कड़े से कड़े शब्दों में विरोध हो सके इस देश की जनता को और लोक सभा के सदस्यों को करना चाहिए। मैं इस प्रस्ताव को जनतंत्र-विरोधी मानता हूँ। इस प्रस्ताव के अन्दर जो भावनाएँ छिपी हुई हैं उन को मैं मानता हूँ कि प्रतिक्रियावद्ध, रजत-पसंद पूंजीपरस्त ताकतों के विभाग की यह उपज है और आज देश में जो कुछ हो रहा है वह देश में उन की भावनाओं का निरादर करने का सबसे बड़ा संकल्प है। मैं इस विचार को मानता हूँ कि श्री समर गुहा जी जिस पार्टी

से आते हैं और जिस पार्टी के अन्दर वह सदस्य हैं और उन के साथ जो विरोधी पार्टी के लोग इस प्रस्ताव का समर्थन कर रहे हैं इन लोगों ने भी जब लोग सभा या विधान सभाओं का चुनाव लड़ा होगा तो इन बात की जरूर इन के दिमाग में कल्पना नहीं होगी और कुछ नारे जरूर दिए होंगे जिन नारों के आधार पर ये इस देश में अपनी पार्टी की सरकार बनाना चाहते हैं, लेकिन जनता ने जिस जनता के ऊपर आज इन का विश्वास नहीं रह गया, जिस जनता की आज यह समझते हैं कि जिस ने इस जनतंत्र को पुनीत और पवित्र किया, जिस ने कि कांग्रेस ऐसी पार्टी को सशक्त बनाया है, जिस ने इस देश से अंग्रेज जैसे साम्राज्यवादियों को बाहर निकाला है, आज उन को यह समझते हैं कि उनके दिल और दिमाग में कोई उन की भावनाओं का असर नहीं है। यदि भावनाओं का असर होता तो आज ये विरोधी पार्टियों की सरकार बनाए होते अपने मतब्यों और अपने यकीनों के आधार पर। लेकिन उन की सरकार नहीं बन पाई। इस देश में तो आज सारी विरोधी पार्टियाँ इकट्ठा नहीं हो सक्तें। कोई मार्क्सिस्ट हैं तो कोई लेनिनिस्ट हैं, कोई आड जिस को देश मरा हुआ समझता है उसको अपना नेता माने बैठा है और उस के बारे में आज डील पीट रहा है यहाँ पर एक प्रस्ताव ला कर के। अब ये एक नहीं हो सकते, जब विचारधाराओं की एकता इन की नहीं हो सकती तो इस देश में ये आतंत्र को कहां तक पुनीत कर सकते हैं और इस देश की जनता कहां तक इन के अन्दर आस्था रख सकती है, यह सोचने की बात है।

आज बिहार में एक आन्दोलन चला है गुजरात में चला। गुजरात का आन्दोलन जब चलाया गया तो कहा गया कि असेम्बली को डिजाल्व करो असेम्बली डिजाल्व हो गई। आज वहां पर विरोधी पार्टियों के लोग और वहां जनता यह कहती है, महसूस करती है कि इस में तो अच्छा था, वहां जो सरकार थी वही इस से

अच्छी थी। आज वहाँ पर विरोधी पार्टियों के लोग जा कर के कौन सी बात कर रहे हैं ? कौन से अफ़्टाचार का उन्मूलन कर रहे हैं ? कौन सी परिस्थिति पैदा कर रहे हैं ? कौन सी श्लोक तंत्र की मर्यादा वहाँ पर पुनः स्थापित कर रहे हैं ? बिहार में जयप्रकाश बाबू क्या कर रहे हैं ? जैसा कि श्री तिवारी जी ने कहा मैं जयप्रकाश बाबू का बहुत आदर करता हूँ। सन् 1952 तक मैं भी उनके साथ रहा और उन को अपना नेता मानता रहा। उन्होंने एक पार्टी भी बनाई और पार्टी बनाने के बाद उन को हक था कि अपनी विचारधाराओं पर इस हिन्दुस्तान को बनाते। लेकिन जब उन्होंने राजनीति में देख लिया कि कांग्रेस पार्टी और अनाहर लाल नेहरू तथा दूसरे जो देश के नेता हैं उन के आदर आज देश की हजारों करोड़ों जनता का विश्वास है तो छोड़ कर के भूदान में चले गए। किस ने उन को कहा भूदान में जायें ? किस ने नहीं कहा कि आप राजनैतिक स्थिरता को इस देश में लाइए ? लेकिन आज जब देश के सामने आर्थिक संकट आया, जब देश में हमारे यहाँ अनाजा नहीं पैदा हुआ, हम ने पाकिस्तान में लड़ाई लड़ी, हमारे यहाँ सूखा पड़ा, हमारे यहाँ तमाम ऐसी स्थिति पैदा हुई जिस स्थिति के अन्दर तक आर्थिक संकट पैदा हुआ तब वह इस तरह की जीज ले कर सामने आ रहे हैं ? कहां तो अच्छा होता जयप्रकाश बाबू के लिए कि उस आर्थिक स्थिति को कैसे हल किया जाए उस का समाधान प्रस्तुत करते, विरोधी पार्टियों के लोगों का फर्ज था कि ऐसी स्थिति में कांस्ट्रक्टिव अप्रोच रखते जिस से इस आर्थिक संकट का हल किया जा सकता। लेकिन ऐसा न कर के आर्थिक स्थिति

का लाभ उठा कर के आज आन्दोलन चलाया जा रहा है। फिर देश में आगे हुकुमत करने की बात होगी तो कौन सी गवर्नमेंट आप बनाएंगे ? कौन सी गवर्नमेंट बनेगी ? वह गवर्नमेंट जो जनतंत्र पर आधारित नहीं होगी, फासिज्म पर आधारित होगी।

श्री अटल बिहारी वाजपेयी जी जनसंघ के नेता हैं। उन की एक पार्टी है ? उन की भी पार्टी के लोग तमाम विधान सभाओं में हैं। आज वे क्यों कहते हैं कि इस्तीफा दो ? इस्तीफा देने के पीछे मंतव्य क्या है ? मंतव्य यह है कि आर्थिक स्थिति का फायदा उठा कर एक ऐसी स्थिति पैदा की जाए जिस से इस देश के अन्दर फासिज्म आए, एकातानाशाहियत आए जिस को ले कर के दूसरे देशों की साम्राज्यवादी शक्तियाँ जो हमारे देश के ऊपर नजर रखे हुए हैं और जो पार्लियामेंट्री डेमोक्रेसी को समाप्त करना चाहती है, उन के हाथ मजबूत करें। ऐसी स्थिति जब कि इस सदन में अटल बिहारी वाजपेयी जी कहते हैं कि पाकिस्तान चारों तरफ से हमले की तैयारियाँ कर रहा है, ऐसे समय में जब कि देश आर्थिक संकट में है, बाह्य संकट और अन्दरूनी संकट इन दोनों से जब कि हम जूझ रहे हैं, ऐसे समय में इस तरह का प्रस्ताव लाना यहाँ कहा जायेगा कि कालिदास की तरह से जिस डाल पर बैठे हैं उसी डाल को काटना है। आज इस तयह से हमारे देश के अन्दर जनतंत्र की हत्या की बात की जा रही है। दूसरे देशों की साम्राज्यवादी शक्तियाँ इस देश को कमजोर बनाना चाहती हैं। अगर आप इस

में अपना हाथ बटाना चाहते हैं तो मैं आज इस जगह से कहना चाहता हूँ कि इस देश की जनता अपनी शक्ति को पहचानती है। इस देश की जनता इस देश में फासिज्म नहीं आने देगी, डिक्टेटरशिप नहीं आने देगी। वह इन लोगों को अच्छी तरह से जानती है जो देश में ऐसी स्थिति पैदा कर रहे हैं।

इसलिए मैं चाहता हूँ कि समर गुहा जी जिन्होंने देश की आजादी की लड़ाई में हिस्सा लिया, उस में हाथ बटाया और अब हाथ बटाया तो उन्होंने देश के सामने एक स्वरूप रखा था पार्लियामेंटी डेमोक्रेसी का, उस को वह पवित्र और पुनीत रखें? भारत के विधान का आधार करें जिसके अन्दर कि बड़े बड़े विधान के नेताओं ने अपना योगदान दिया है। इसलिए अपने रोज़ल्यूशन को वह वापस लें। यही मेरा उन से निवेदन है।

श्री जनेश्वर मिश्र (इलाहाबाद) : सभापति जी मैं सब से पहले प्रो० समरगुह को धन्यवाद देना चाहता हूँ। जब मेरा चुनाव चल रहा था उस समय कई लोगों ने मीटिंग में हमसे पच्ची भोज कर सवाल किया था कि इस समय ब्रिहार में यह आन्दोलन चल रहा है कि असेम्बली भंग कर दी जाये। तुम्हारे नेता कर्पूरी ठाकुर हैं उन्होंने इस्तीफा दे दिया है और तुम लोक सभा का चुनाव लड़ने जा रहे हो यह असंगति नहीं है तो क्या है? वहाँ पर मैंने जवाब दिया था कि मैं लोक सभा का चुनाव इस सवाल पर लड़ने जा रहा हूँ कि अगर दिल्लीवाली लोक सभा जनता की आकांक्षाओं और सुखदुखों का प्रतिबिम्ब नहीं बन सकी तो वहाँ जाने के बाद में इस बात का

आन्दोलन चलाऊंगा कि इस लोक सभा को भी भंग कर दिया जाय और इलाहाबाद की जनता ने मेरे इस ऐलान के बावजूद मुझे बोट दिया और कांग्रेस पार्टी के लोगों को हराया।

जब मैं यह ऐलान करने जा रहा था तो मेरे बहुत से शुभचिन्तकों ने कहा था कि जनता के बीच में ऐसा न कड़ो बरना तुम्हें बोट नहीं मिलेगी। जनता कहेगी कि जब तुम लोक सभा को भंग करने जा रहे हो इस्तीफा देने जा रहे हो तो तुम्हें बोट क्यों दिया जाय। लेकिन वे परिचायक आईं तो मैंने यह ऐलान किया और अखबारों में छपवाया कि चुनाव जीतने के बाद यदि यह लोक सभा आम जनता के सुखदुख का ख्याल नहीं करती है तो मैं वहाँ जा कर इस बात का प्रयास करूंगा कि इसको भंग कर दिया जाय। सभापति महोदय मैं समर गुह साहब को इस प्रस्ताव के लिए धन्यवाद देता हूँ कि बहुत जल्दी उन्होंने मुझ को मौका दिया कि मैं अपनी राय आप के सामने रख सकूँ।

चुनाव जीतने के बाद जब मैं दिल्ली आया और यहाँ घूम रहा था तो बहुत से पुराने मिल मिले। उन्होंने कहा कि तुम्हारा लोक सभा में आना अपशकुन होता है। जब तुम वाई-इन्क्वेशन में जीत कर आते हो तो लोक सभा अपने वक्त के पहले ही भंग हो जाया करती है।

सभापति महोदय :
 Don't be very personal.

श्री जनेश्वर मिश्र : हम किसी का नाम नहीं ले रहे हैं। हम ने जनता के बीच में यह भी कहा था और फिर कहना चाहता हूँ— बहुत ही खराब वक्त आ गया है लोगों

तकलीफें बहुत ज्यादा बढ़ चुकी हैं। मधु लिमये जी ने मोहन धारिया जी के बयान को लेकर बतलाया था मैं नहीं चाहता कि उसका जिक्र करूँ लेकिन यदि आप खुद फैसला नहीं करते देश की वर्तमान हालत की जिम्मेदारी लेने को तैयार नहीं हैं इस को भंग नहीं करते तो जैसा गुजरातमें हुआ जनता सड़कों पर निकल आइयें जैसा बिहार में हुआ जनता सड़कों पर निकल आई है यहाँ भी इस को भंग कराने के लिए सड़कों पर निकलेगी और तेजी से निकलेगी। मैं बहुत ही ईमानदारी से कहना चाहता हूँ—आज गुजरात और बिहार के विधायक लोग सड़कों पर नहीं आया करते हैं। मेरी पार्टी के भी बहुत से विधायक रह गये जिन्होंने इस्तीफा नहीं दिया वे भी आज सड़कों पर नहीं आया करते। इसमें किसी एक पार्टी का सवाल नहीं है यह मोह हुआ करता है विधायिका में जाने के बाद बहुत सी सुविधायें मिला करती है जिस तरह से हुकूमत करने का मंत्री लोगों से बात करने का मौका मिलता है उस में गद्दी छोड़ने की इच्छा नहीं होती है। मैं जानता हूँ आप आसानी से इस बात को पसन्द नहीं करेंगे। अब आप कहा करते हैं—अगर लोक सभा भंग कर दी जायगी तो यह तामाशाही प्रवृत्ति की बात है। इस से लोक तन्त्र को खतरा पैदा हो जायगा। मैं पूछता हूँ जब श्रीमती इन्दिरागांधी की मर्जी से लोक सभा भंग कर दी गई, जब राष्ट्रपति के आदेश से भंग कर दी गई तब लोकतन्त्र को खतरा पैदा नहीं हुआ और जब लोक सभा खुद अपने को भंग कर दे तो लोकतन्त्र को खतरा पैदा हो जायगा, जब जनता के आन्दोलन के जरिये भंग हो तो लोकतन्त्र को खतरा पैदा हो जायगा। मैं आप को बतलाना चाहता हूँ—तामाशाही

आयेगी तब जब किसी एक आदमी की मर्जी से लोक सभा भंग होती है। तामाशाही आती है—जब राष्ट्रपति की मर्जी से लोक सभा भंग होती है। अगर जनता या लोक सभा की मर्जी से लोक सभा भंग होती है तो लोक-तन्त्र मजबूत बनेगा—इस बात को नोट कर लिया जाय।

अक्सर यह कहा जाता है कि संसदीय जनतंत्र खतरे में पड़ जायगा। संसदीय जनतंत्र क्या हुआ करता है? क्या घण्टे भर के लिए ववेश्चन-भाव, उस के बाद थोड़े से बिल पास करना—क्या यही संसदीय जनतंत्र का मतलब होता है ...

श्री नर सिंह नारायण पांडे : आप यहाँ आने के बजाय जनता में जा कर कहते कि लोक सभा को भंग कर दे, उस के लिए आन्दोलन करते ... (व्यवधान) ...

श्री जनेश्वर मिश्र : हम पहले आप को समझाने के लिए आये हैं, बरना जनता को भी तैयार किया जायगा कि इस को भंग कर दिया जाय। ... (व्यवधान) ...

आप लोग पूछा करते हैं कि अगर लोक सभा भंग भी कर दी जाय तो क्या होगा? गुजरात में विधान सभा भंग हो गई तो गुजरात का क्या हुआ? कौन इस समय गुजरात के लिए जिम्मेदार है? जो लोग पहले गुजरात के लिए जिम्मेदार थे, उन्हीं के बड़े मालिक लोग जो दिल्ली में हैं, अब वे गुजरात की हुकूमत को चला रहे हैं। वहाँ की हुकूमत

जनता के हाथ में नहीं गई, जिन्होंने उस ग्रान्दोलन को चलाया उन के हाथ में ताकत नहीं गई, एक ही रिश्तेदारी के, भाई-बिरादरी के लोग आज भी कायिज हैं, अब आप की होम मिनिस्ट्री नौकरशाही के जरिये वहां की हुकूमत चला रही है—इस से कोई तबदीली दो महीने में पैदा नहीं हुई है। इसी लिए हमारे मधु लिमये एक संशोधन रखना चाहते थे, चुनाव के तरीके में तबदीली की जाय, उम्मेद में तबदीली लाना चाहते थे, लेकिन डिप्टी स्पीकर साहब चंभर में थे, उन्होंने इजाजत नहीं दी। ऐसी हालत में मान लीजिये कि कोई तबदीली नहीं की गई, दो महीने बाद चुनाव होता है, उस के बाद भी कोई तबदीली नहीं आती तो फिर प्रयत्न किया जायगा। जो कोई भी जनता के चुने हुए प्रतिनिधि हों, अगर वे जनता का भला नहीं करते तो उस को भंग कराइये और जब तक भंग कराइये जब तक जनता के चुने हुए प्रतिनिधि लोग जनता के बीच में जाते समय डरा न करें, अपने वायदों को पूरा करने के बजाय आराम न करने लगे, मटरगश्ती न करने लगे, तब तक ग्रान्दोलन चलेगा।

समापति महोदय, देश में एक बड़ा ग्रान्दोलन चल रहा है — एक तरफ जनता है, उस की तकलीफें हैं और दूसरी तरफ जनता के प्रतिनिधि हैं ...

समापति महोदय : एक तरफ मेरी तकलीफ भी है।

श्री जनेश्वर मिश्र : बहुत जल्दी खत्म कर रहा हूँ। पुराने जमाने में जब ग्रान्दोलन 1875 LS—10

चला करते थे—जनता और राजा के बीच जनता और जार के बीच, जनता और फ्यूडल्स के बीच, उसी तरह का ग्रान्दोलन आज 26-27 साल के बाद हिन्दुस्तान में चल रहा है। एक तरफ जनतावाद है और दूसरी तरफ प्रतिनिधिवाद है — यह जबरदस्त लड़ाई चल रही है। यह न समझियेगा कि यह कोई मामूली लड़ाई है। दुनिया के इतिहास के पन्ने को देख लीजिये—जो बड़े से बड़ा तानाशाह और राजा होगा, वह जितने ऐशो-इशरत के साथ रहता होगा, इस वक्त के जनता के प्रतिनिधि उस से कम नहीं रहें हैं। उन के जीवन का, रहन-सहन का ढंग बदल गया है। जिस समय जनता के द्वारा चुन कर आते हैं तो बड़े त्यागी के रूप में आते हैं, लेकिन उस के बाद भोग-विलास में फंस जाते हैं —यही लड़ाई आज चल रही है

आप यह कहा करते हैं कि पांच साल के लिए प्रधान मंत्री जी को टाइम मिला है, इतने समय तक यह लोक सभा रहेगी, यह इस की जिन्दगी है। लेकिन इस के साथ साथ यह भी सही है कि दुनिया में अगर कोई को बहुत परेशान हो जाती है, बहुत तकलीफों में होती है तो वक्त से पहले भी उठ खड़ी होती है, किसी खास वक्त या ऐबलान का इन्तजार नहीं करती, अपनी ताकत से पलट दिया करती है। इस लिए मैं इस प्रस्ताव का समर्थन करता हूँ और आप से कहता हूँ कि आप सीधे रास्ते पर आयेँ अगर नहीं आयेँगे तो मैं जनता से कहूँगा कि इस तरह का प्रतिनिधियों की सभा को भंग लगा दें, इसके चलने का कोई हक नहीं है।

SHRI SHYAM SUNDER MOHA-PATRA (Balasore): Sir, while listening to Mr. Guha, I was thinking that instead of suggesting the dissolution of the Lok Sabha, they could probably bring in a Septennial Act (as it was once done in England) to extend it by two more years, so that in seven years, we can do even better things than we have done till now. It is no use anybody holding brief for Mr. Jayaprakash Narayan. If Mr. Jayaprakash Narayan could have sponsored a parties by himself to create an alternative to the Congress to come here, probably his argument would have been more sound than what he is doing now. Since he is an individual taking advantage of the political frustration or economic condition in the country trying to boost up an agitation here and there, I do not think Mr. Jayaprakash Narayan has any political alternative to the Indian National Congress.

The question of a coalition government was sponsored by many leaders of the opposition, including Mr. Vajpayee, when the Bangladesh war came. But one political party which showed tenacity and courage was the Indian National Congress and by winning the war, we have proved that by a single determined political majority party, we can deliver the goods.

We cannot certainly dissolve Parliament and lead the country to chaos. After 1967 there were many coalition governments here and there almost in all the States of India. What was the result? The result was that there was dissolution of the Legislature, another mid-term poll and again another coalition, followed by another dissolution of the Legislature. So, as hon. Members of Parliament who have been voted to this position by the people, we cannot suggest dissolution of Parliament for having elections within a few months.

We are a democratic institution and we have followed the practices of the parliamentary democracy in England. Nowhere is a precedent in England that the Parliament itself suggests its dissolution. It is the prerogative of the Prime Minister to suggest to the King or Crown the dissolution of Parliament whenever there is any national emergency. From 1839 till 1931 there were 27 instances in which the Prime Minister of England suggested to the Crown the dissolution of Parliament and that also only when he was satisfied that there was a national crisis. But I do not think there is any national crisis here.

As has been mentioned in the Resolution, it is true that we are passing through a difficult economic situation. But the prices of commodities have not gone up 400, 500 or 2,000 times suggesting a grave national crisis. We are passing through an economic hurdle, no doubt. But if we put our shoulders together, if we put our heads together in a spirit of cooperation, in a spirit of adjustment, I have no doubt that we can get over this crisis.

Mr. Augg in his book *Modern Foreign Governments* in the chapter "World War I and Seven years of coalition" says:

"The chief developments of the intervening years must be indicated briefly. To begin with, while the coalition (headed from 1916 by David Lloyd George) outlasted the war but the party truce did not. Almost at once, internal dissension broke the Liberal Party as under, with a vigorous minority wing going into opposition; early in 1918 Labour was in opposition also; and by the time of the armistice of November 11, 1918 Party strife was almost as vigorous as before the war."

So, there cannot be any national coalition government worth the name which can deliver the goods. It is the Congress Party, which is today at the helm of affairs as the

single majority party under the determined leadership of Shrimati Indira Gandhi, which can deliver the goods, which can carry the ship through turmoil and storm to safe destination.

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Chairman, Sir, I must say quite frankly that this debate on Shri Samar Guha's Resolution has been very interesting and it has produced several speeches, some very serious, some fairly serious and some not so serious! And I must say that Professor Samar Guha is himself partly responsible for the manner in which the debate has taken shape. Apart from the fact that his Resolution is not happily worded, if I may say so with all respect to him, the trouble is that he has put so many things in one basket with the result that you have speeches on a variety of subjects, a variety of points, and there has not been any regular debate on a particular subject. For example, if I were to argue on the lines on which Shri Madhu Limaye argued when he said he was supporting Shri Guha's resolution but was making points which were totally different from the points made by Shri Guha, would it help? Therefore, I do not know whom to support and whom not to support.

I must say that I am unable to see eye to eye with the Resolution as it stands. My first point, however, is that we must take this matter seriously, no doubt. But, I am afraid, a number of speeches have been very partisan and punctuated by political considerations. It is because Mr. Samar Guha himself started in that manner and others responded in the same manner. I do not, of course say in a summary fashion that all the speeches were partisan speeches.

I do not think any one of us, as Members of Lok Sabha, is interested in remaining here permanently. As a matter of fact, none of us is permanent here. This House is permanent, this country is permanent,

but we are a passing phenomenon in this House. We will be here in the House again or we will not be here in the House again. That is not the point. But the point is this. Mr. Samar Guha has referred to the disease, that there is an unprecedented national crisis and all that. My question to him, in all sincerity, is: Will the remedy that he is suggesting cure the disease?

Many hon. Members have referred to Gujarat. In Gujarat, the position was totally different. Let us not mix up the issue. In Gujarat, the demand for dissolution of the Assembly was a universal demand. All people belonging to all political parties, including the ruling Congress party, were asking for the dissolution of the Assembly. When a demand for the dissolution of the Assembly comes on behalf of the entire people, you cannot stop that. But in India, as a whole, I do not think we can say rightly and honestly that the people as a whole in India are demanding the dissolution of the Lok Sabha. Therefore, we should not go in for it.

Now, Sir, this Resolution is interesting, but it makes a strange reading. Mr. Samar Guha says that there is an unprecedented national crisis. Yes. We all agree. Even the Government will agree. But I ask: Will any Government and, particularly, the Government with such a large majority voluntarily resign in such a situation. My point is that the Government will not voluntarily go away. In any case, the privilege or rather the prerogative of the dissolution of Lok Sabha is that of the Prime Minister in any parliamentary democracy.

Then, Mr. Samar Guha says that there should be an All Parties' Care-taker Government. I can understand if he says that there should be a Care-taker Government which does not take advantage at the time of the elections. But to say that there should be a Care-taker Go-

vernment of all parties before holding fresh elections is to ask for a national Government only for two months! If he had said that there should be a national Government because of an unprecedented national crisis, I would have been with him. But when he wants to have a sort of a national Government only for two months, I am not with him. If he says that there should be a Care-taker Government because Government abuses the powers at the time of elections, I am with him. But he should not bring in a national Government in the form of a Care-taker Government only for two months.

Then, again, he is talking about restoration of patriotic and democratic faith of the people for building an egalitarian society in India. I ask him and every Member of this House: Are these things to be established only by having elections periodically or too frequently or are these things to be done by educating the masses? Even while we all are in the House, we can go to the people during week-ends, during inter-session periods, to educate them, to create public opinion, so that when elections come in a normal way, the people are able to judge better, and with an understanding and enlightenment and vote accordingly.

I conclude by saying, let not Mr Samar Guha put this House into emotional outburst, let us not go on a sentimental journey but let us be realistic, let us keep up the norms of parliamentary democracy. Instead of bothering about the early dissolution of the Lok Sabha, let us all bother about dissolution of corruption, dissolution of wrong values in public life and all that. If we do this, I am sure, whenever the elections come, they will serve their purpose. Well, anyhow, the elections are knocking at the door. They are coming in about 1½ years time. When the elections come, the people of the country will have an opportunity of doing things which Mr. Samar Guha and other friends have in their mind.

MR. CHAIRMAN: Now, this Resolution should have been concluded by 5.30 P.M. Is it the pleasure of the House that the time on this Resolution be extended by half an hour or so?

HON. MEMBERS: Yes.

MR. CHAIRMAN: So, the time is extended.

There is a half-An-Hour, Discussion at 5.30 P.M. Is it the consent of the Member in whose name the Discussion stands to postpone it to some other day?

SHRI VISHWANATH PRATAP SINGH (Phulpur): Yes, provided it is postponed, not cancelled.

MR. CHAIRMAN: Then, it is postponed.

SHRI R. S. PANDEY.

SHRI P. G. MAVALANKAR: What about the priority obtained by Members who wish to ask questions during the Half-An-Hour Discussion? I hope, it will remain the same. If you say that the priority will not remain the same, then I should oppose it.

MR. CHAIRMAN: I am advised that you have to give in writing.

Shri R. S. Pandey:

श्री राम सहाय पांडे (राजनंदगांव) :
सभापति जी, जो प्रस्ताव प्राफेसर गृह ने रखा है उस की शब्दावली पढ़ने के बाद ऐसा लगता है कि या तो वह बहुत विद्वान हैं और या वह बिलकुल विद्वान नहीं हैं। मेरी कल्पना यह है कि एक करेला और दूसरे नीम चढ़ा। एक तो प्राफेसर हैं और दूसरे बेचलर के साथ बैठे हुए हैं। तो इन के मन में इस तरह की कुराफात आना स्वाभाविक है। प्राफेसर अमूमन इंटेलिक्चुअल होते हैं। उस का काम यह है कि कोई भ्रसाधारण परिस्थिति या ज्ञान का प्रदर्शन चाहे कुछ भी हो कोई न कोई बात कहे। इसी तरह से इन का यह प्रस्ताव है कि इस सरकार को हटा दो और उस के स्थान पर कैबिनेट सरकार बना दो। आप को सरकार से मोह है थाड़ा सा इस से स्पष्ट होता है चलो यही कह दो। फिर मिश्र जी

ने बड़े जोर से गर्जन किया कि मैं इलाहाबाद में यह कह कर आया हूँ, राजनारायण जी ने राज्य सभा में कहा और यह भी कहा कि पद त्याग का मोह जो है इस कुर्सी से चिपका हुआ है। मोह है त्याग नहीं हो सकता है। अन्तर केवल मन, धकावट, निराशा और मायूसी का है, लेकिन आप ने अपने नाम से यह घोषित किया कि मैं यहाँ बड़ा अपशकुन व्यक्ति हूँ। राम, राम। अपशकुन चिड़ियों में कौआ हुआ करता है, और आप अपशकुन ऐसे हैं जो हम सब को डले डुबेंगे। हम तो डुबे हैं सनम तुमको भी ले डुबेंगे। मुबारक हो आप को, कोरा कागज है हमारे पास जाइये जनता को जाइये। मैं आप से कहता हूँ कि इस स्थिति का सिंहावलोकन करने के लिए मुझे आधा मिनट और दिया जाय। यह घेराव, बंध, हड़ताल, यह सब क्या राष्ट्रीयता है। इन्होंने कहा वैदियाटिक फर्बर बनाया जाय। यह वैदियाटिक है? मान लीजिये हम से हज़ारों भुलें हुई, नहीं हम गरीबी हटा पाये, लेकिन आप ने क्या किया? हड़तालें, बन्ध, घेराव। जाज फरनान्डीज एक झंडा ले कर घूमते हैं, माननीय वाजपेयी जी उस में बीच में घुस जाते हैं जब कि इन का कोई लेना देना नहीं है ट्रेड यूनियन से। आप बताये आप का क्या काम है? तो भगवान इन का भला करे, हम तो चाहते हैं यह अच्छे अच्छे मुंह फिर दिखाई पड़ें। कहीं घोखे से चुनाव हुआ तो बहुत से साफ हो जायेंगे और हमको रोना पड़ेगा कि अपोज़िशन के टुकड़े टू 50 सदस्य है यह भी चले जायें और इसको ही विरोध का काम करना पड़े। हम यह स्थिति नहीं

चाहते। इसलिए इस प्रस्ताव में कोई दम नहीं है।

SHRI PRIYA RANJAN DAS MUNSI (Calcutta-South): I oppose the Resolution moved by Shri Samar Guha because I consider it an anti-people's Resolution. This Resolution expresses only the frustration of a few political forces and not the frustrations of the people, though I agree that people are angry at the moment and are in great distress.

During the debate on the no-confidence motion, I heard the Prime Minister saying that, in this hour of crisis, all political parties should consider three important points. One was practising economy; there should not be any more avoidable expenses. The second was that we should see that, whatever we speak or do is for the interest of the nation and does not amount to waste. But I consider the discussion on this Resolution today—of course, there are two other Resolutions which are very important and which are yet to come; they are for the interest of the people—is absolutely a wasteful discussion and is not related to the interest of the people; it will further frustrate the people and weaken the democracy.

So, far as I know, Mr. Samar Guha is sincere in one aspect; he preaches the ideals of Netaji Subash Chandra Bose. I would make a request to Prof. Samar Guha to shift the movement from Bihar to the State which always led the country to revolution—I mean, Bengal—under the leadership of Shri Jayaprakash Narayan and have the real test there. It does not mean that I am saying that the Bihar people are reactionary. What I want to say is this. If Shri Jayaprakash Narayan is sincere in his intention to fight corruption in Bihar, he should first start not against the Ghafoor Government but against casteism in Bihar. That would

help not only Shri Jaya prakash Narayan but the entire State and the country at large.

Prof. Samar Guha in his speech has said about people's revolution and he quoted Lenin and Mahatma Gandhi. When Mahatma Gandhi started the revolution in this country, he started not with those sections who were opposed to the interests of the people but first in Champaran, taking the interest of the peasantry, then with the textile workers of Ahmedabad and then with the larger community of the country. Similarly, Lenin believed that, without the participation of the peasants, without the participation of the working class, there cannot be any great social change or social reconstruction. I know, the Mover of the Resolution speaks for everything but never speaks for the peasants or the working class; he has never led any movement in his life against those who are capitalists and monopolists. I would appeal to him that the man who talk about revolution and wants to preach to the people about revolution and taking the country in a positive direction, makes the first sacrifice. Before appealing to the people to boycott the English goods, Mahatma Gandhi did that first in his family. Therefore, Shri Samar Guha, before he appeals for dissolution of Lok Sabha, should first resign his seat and fight the election within two months taking Shri Jayaprakash Narayan as his leader, and let us see whether he can come out with his propaganda or not.

Secondly, after the dissolution of the Lok Sabha, he is asking for a Caretaker Government. I would like to make an appeal. I am not accusing any political party. Congress has got a caretaker and it is our Prime Minister, Shrimati Indira Gandhi; she is our caretaker leader. The CPI has got a caretaker leader in Shri Dange. The CPM has also got one caretaker. Jan Sangh has, of course, one. But the other parties who are supposed to join the Caretaker Government have no caretakers, they have frequently changed their caretakers. I know, Prof Samar Guha has changed his caretaker

three times. The Swatantra had somebody as caretaker but today their caretaker is Shri Charan Singh. So, let them first assure us who will be their final caretaker till the end and then they can give this sermon to us.

Lastly I want to say that this type of discussion in Parliament is indulged in by a section of political parties who only talk of democracy and show off that they have faith in democracy, but under that garibi they are pro-fascist elements. Every time they threaten. Somebody from Allahabad threatened: 'I will set fire to this and that'. Let them inspire the People in that direction. We will inspire the people for their faith in democracy. Let there be a final struggle and let us see who wins. Those who are with us also feel that there are some problems in the present economic situation, but they never expect dissolution of Parliament. If Prof. Samar Guha is keen and interested in taking sides with the Government and giving some constructive suggestions, he may give. But, I know, he cannot give any suggestion which is opposed to the monopolists, which is opposed to the landlords, which is opposed to black market. His only interest is to dethrone Shrimati Indira Gandhi and her Government. That will not help him and the country.

I would, therefore, request Prof. Samar Guha to withdraw his Resilution. If, however, he insists, I would like to ask him to make this experiment first in his own constituency with his programme, and I assure him that I will contest him in his constituency if he resigned and fights election again.

MR. CHAIRMAN: The Hon. Finance Minister will make a statement at 6 O'clock.

Shri Shankar Dev.

श्री शंकर देव (बीदर) : एक सर्वोदयी कायकर्ता होने के नाते मैं बर्खास्त हुआ या जहाँ आचार्य विनोबा भावे हैं। उन से मैंने पूछा था कि आज के समय में हम लोगों को क्या

करना चाहिए। इस बारे में मैंने उनसे विचार विमर्श किया था। उस समय वहाँ कई हजार सर्वोदयी कार्यकर्ता उपस्थित थे। जय प्रकाश जी भी थे। तमाम वार्ते सुन करके उस वक्त आचार्य विनोबा भावे ने कहा था कि अच्छे तथा ईमानदार प्रतिनिधियों चुनने का अवसर आपको दो साल पहले मिला था। वह समय अब खत्म हो गया है। और तीन साल रुकना पड़ेगा। तीन साल के बाद आपको अच्छा मौका मिलेगा और आप अच्छे-अच्छे प्रतिनिधियों को ला सकते हैं और उन से असेम्बलियों को भर सकते हैं। आप पार्लियामेंट में भी अच्छे व्यक्ति ला सकते हैं जब पार्लियामेंट के चुनाव हों। इस वक्त कुछ भी करने की जरूरत नहीं है। उस वक्त जय प्रकाश जी भी उपस्थित थे तमाम लोगों के विचार सुनने के बाद, सारा विवरण सुनने के बाद ...

सभापति महोदय : इस में तो बहुत समय लग जायेगा। आपके दो मिनट हैं।

श्री शंकर बेब : बिना विस्तार में जाते हुए मैं कहना चाहता हूँ कि बिहार के अन्दर जो कुछ हो रहा है उसके बारे में आचार्य विनोबा भावे ने कहा था कि कुछ लोग उद्यम मचाना चाहते हैं। इस पर लोगों ने कहा कि यह आप क्या कह रहे हैं कि जो लोग वहाँ एजिटेशन कर रहे हैं वे उद्यम मचा रहे हैं। इस पर उन्होंने कहा कि उद्यम शब्द की गलत अर्थों में न लिया जाये। उद्यम तो बहुत अच्छा शब्द है। उद्यम सिंह जी बहुत बड़े क्रांतिकारी थे। इसको गलत अर्थों में न लिया जाये। कहने का मतलब यह है कि उद्यम शब्द का जो प्रयोग उन्होंने किया उससे ऐसा मालूम पड़ता था कि यह कार्य कोई अच्छा नहीं है।

उन से जब यह पूछा गया कि एग्जीक्यूटिव जो अखबार है उसको उन्होंने देखा है। इस पर उन्होंने कहा कि मैंने अखबार आजकल पढ़ना बन्द कर दिया है। जब यह कहा गया कि इसको तो आप पढ़ ही सकते हैं तो उन्होंने कहा कि यह एक्सक्यूटिव नहीं है।

मैं यही कहना चाहता हूँ कि उन्होंने जो बार बार कहा उससे ऐसा समझना चाहिए कि जो आन्दोलन जय प्रकाश जी चला रहे हैं यह बिलकुल गलत है और डेमोक्रेटिक नहीं है।

जो विचारक, जो थिंकर इतनी दूर बैठ कर काम कर रहा है, मैं समझता हूँ कि उनकी जो औपिनियन है वह सब लोगों को स्पेसिट कर लेनी चाहिए।

इन शब्दों के साथ मैं प्रस्तावक महोदय को कहना चाहता हूँ कि वह अपने रेजोल्यूशन को वापिस ले लें। कोई भी संजीदा व्यक्ति ऐसी बात कभी नहीं कह सकता है कि ये उद्यम मचाते हैं। लेकिन आचार्य विनोबा भावे के ये शब्द हैं कि उद्यम मचाते हैं।

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): I have carefully heard the speeches, starting with the speech of my hon. friend, Shri Samar Guha and other friends and I am sorry to have to agree with what my young friend, Shri P. R. Das Munshi said, that this has provided an occasion for a waste of valuable public time.

The resolution that Prof Samar Guha has moved a says:

"...this House urges upon the Government to advise the President of India to dissolve the present Lok Sabha and set up an All Parties' Care-taker Government..."

I would like to point out that he has nowhere said that he wants a national government. I think some of our friend have misunderstood him. He goes on to say through an amendment that the newly elected Lok Sabha will function as a Constituent Assembly for the purpose of framing a new Constitution to implement the Directive Principles of the Constitution.

Prof. Guha has said during his speech that no measures to restore the economic health and strength and no steps for increasing the production would save the country.

Then he says: Therefore we should appoint a Constituent Assembly and it should reframe the Constitution of India. He wants, under the new constitution, a new election should take place. That is to say, the country's representative should engage themselves for months and months together merely in a constitutional exercise, while our country is passing through, according to his strong expression of his views, a very difficult situation. So, this is the position. And, I was rather amused and somewhat disappointed to read the opening introductory remarks of his speech. I think this would bear repetition and he said this:

"Six months ago, I would have myself criticised such a resolution as a resolution born out of cynicism, out of a frustrated mind, a resolution, if talking about politically, which is directed to create a condition for denigration of our Parliamentary democracy as also for creating the condition for the growth of the right reactionary forces in our country.."

I have seriously considered these issues and I can understand some of the reactions of my friend. His own idea presumably was that he will first state the opposite side and then he will show his ability to demolish the case. Unfortunately for him he has completely and miserably failed to demolish the case which he has himself built up against his own Resolution. Everybody has heard his speech. He was praising Shri Jaya Prakash Ji and trying to defend him. As somebody else said, I do not think J. P. has got such an excellent advocate in him. He is much better able to look after himself. Prof. Guha has raised two or three points about Jaya Prakash Ji's

programme. In the first place he asked why some people say that J. P. has re-entered politics. According to my friend Mr. Samar Guha, he never left politics. I am not going to dispute that. Our difficulty is that Jaya Prakash Ji had himself more than once said, and his devoted disciple will remember as I myself distinctly remember, that he had given up politics, that he had withdraw from politics.

SHRI SAMAR GUHA: That was party politics. It is not 'people's politics'.

SHRI UMA SHANKAR DIKSHIT : He did not qualify like that. English words are used as per their dictionary meaning. He had never said peoples politics. He had not said like that.

PROF. MADHU DANDAVATE: Sir, Jaya Parkash Ji has categorically said in his letter addressed to our party when he left our party: 'I am only giving up party politics, but I will continue to believe in people's politics.'

लोक नीति को मैं मानता हूँ लेकिन दल नीति का मैं परित्याग करता हूँ ।

SHRI UMA SHANKER DIKSHIT: Even then what he is doing does not come within that, if you mean national politics like in war or peace, or situation of that kind.

Evidently what he is doing is intensely partisan politics, That is the kind of politics, not national politics. One thing he is doing to get out young people, untrained minds people easily affected, school boys in their teens, students of ninth tenth classes. He first said he wanted school boys and college boys both to come out. Then he said, he wanted only college boys to come out. Afterwards he has recently said that even boys studying in the tenth and eleventh classes should come out. I do not know which speech Prof. Dandavate is referring to. He has made so many speeches. He

had also said that he has donated his life—*जीवन दान दिया हूँ* ।

I do not know to what exactly he has given his life.

But the point is, Jaya Prakash Ji has been changing his basic political ideology from time to time.

Sir, at one time, he was a confirmed communist, we all know that. When he came back from America, he still had communistic leanings. And, in fact, when he suggested a joint front with the communist party in Bombay, men like Minoo Masani and others opposed it tooth and nail but J. P. had his way and continued to work with communist party.

And to-day if there is a confirmed opponent—I do not want to use any unnecessarily sharp expression—of the Communist Party and its ideology in India, it is J. P. Therefore, Prof. Samar Guha who tried to contain Shri Jaya Prakash Ji within his own limited phraseology has found it very very difficult to do so. I would not undertake this impossible task.

Pro. Guha has also said in the course of his earlier speech, "what I am saying might be regarded as contrary to Parliamentary Democracy". I hope he will say something at the end because, after all others have spoken, he will get time to reply, to the question posed by himself. It is wellknown, even an ordinary student of politics will tell, that it is the special responsibility, the privilege, the right and prerogative of the Leader of the Ruling Party, the Prime Minister, to ask for the dissolution of the Parliament. There is no other way in which dissolution of Parliament can be had. He has very rightly said that his resolution is contrary to Parliamentary democracy—all the words that fell from his lips were the words of wisdom. He was in a frame of mind when the truth came out naturally from his lips. That is why he

has not been able to demolish the undemolishable case.

Another point that I want to make is this. It is a peculiar case that except for one gentleman, that is, Mr. Janeshwar Mishra of Allahabad, nobody either from the Congress side or from the other side has supported this Resolution. Shri Jagannathrao Joshi said that Prof. Guha's statement of the present position is correct but the remedy that he suggested is not correct at all. Unfortunately, if the operative part of the Professor's resolution goes, the resolution also goes. Shri Madhu Limaye who belongs to his party is very near to him politically. But, what did he say? He tried to make out a very strong case, apparently, for him. But, he also goes. Shri Madhu Limaye who solution was capable of improvement in its phraseology. What we are concerned with however, is the Resolution as it is placed before the House, in the language in which he has drafted it. I take it thus, that Shri Limaye also is not happy with the Resolution; he has not supported him. Our friend from D.M.K. was speaking in Tamil language and except for two or three words, I did not understand his speech. So, I sought the help of the gadget for interpretation. The hon. Member repudiated all the main ideas that have been put out by the mover and he has openly opposed to the Resolution. The Resolution was not supported even by the Jan Sangh nor of course, by the Congress Party. That is why I began by saying that it is a very unfortunate waste of valuable public time.

Then, there is the C.P.I. Shri Madhukar appreciated the earlier part of the resolution. He has treated Shri Guha with respect but in the final assessment of the Resolution, he has opposed it strongly.

PROF. MADHU DANDAVATE: It was opposed even by Shri Mavalankar.

SHRI UMA SHANKAR DIKSHIT:

That is also very important because Shri Mavalankar has rarely found himself on the side of our party. With his intellectual stature and his public position as a young man with a future life, he would not say any just for saying it. If he has found holes all round in the Resolution, there must be something very very wrong in that Resolution.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : श्री मावलंकर नाराज हैं कि ग्वाल-पार्टीज गवर्नमेंट में इंडिपेंडेंट्स का क्या होगा ।

श्री उमाशंकर दिक्षित : मेरे भाई गुह जी ने कहा है कि जनता सब पार्टियों से घृणा करती है, सभी का उधेपतन हो गया है—कांग्रेस का तो हुआ ही है, लेकिन बाकी पार्टियाँ भी जनता की नजर में गिर गई हैं । श्री मावलंकर का ख्याल है कि अगर सब पार्टियों की हालत खराब हो गई, तो उन की बन जायेगी ।

श्री जनेश्वर मिश्र : बड़ी मेहनत की है श्री दीक्षित ने ।

श्री उमा शंकर दिक्षित : मैं तो सामान्य बातें कह रहा हूँ । माननीय सदस्य शरीर में मूझसे ज्यादा तगड़े हैं । वह ज्यादा मेहनत कर सकते हैं । मगर दलीलों का जबाब दलीलों से ही देना है ।

श्री जनेश्वर मिश्र : सरकारी मशीनरी उनके पास है ।

श्री उमा शंकर दिक्षित : मैं बूढ़ा आदमी हूँ । एक बूढ़ा आदमी एक जवान आदमी का मुकाबला कर रहा है । सारी सहानुभूति मेरे साथ होगी, उन के साथ नहीं ।

Now, Prof. Guha has made another criticism. I am not trying to criticise Jayaprakash ji but it gives me a brief opportunity to refer to an important subject. He has accused us that we are maligning Jayaprakash ji by saying that he is trying to bring fascism into the country. We do not say he is literally trying to bring fascism. He is not a Hitler or a Mussolini that he can take over the Government of the country. But what will be the logical conclusion of the efforts which Shri Jayaprakash is making, if they succeed. That is the main point for Mr. Samar Guha to answer. I would beseech him to give his very mature consideration to the points I am submitting. J. P. wants dissolution of the assemblies. Nobody has asked for dissolution of the Lok Sabha—neither Jayaprakash ji—with the solitary exception of Shri Samar Guha.

As regards the dissolution of the assemblies the question is, supposing these Assemblies are dissolved one by one, then elections will take place. May be Congress may get a little less or a little more support. There may be

some variation in strength but then how does the crisis get resolved—the great crisis he has described? Will it be resolved? Our friends have said that they will go on having dissolution after dissolution until the millennium dawns on the country. This is the history of politics in the country that between two general elections by-elections are very erratic and very often the ruling party does not get majority. (*Interruptions*).

Now if we go on holding elections and the Assemblies go on dissolving one by one, then, even if Parliament is not dissolved, what kind of a party or Government will be there surviving in this country? Who will rule the country? Don't you think that when matters come to such a pass, either from the left or from the right some kind of a force will emerge out of such anarchy? What will it be? It is more likely that it would be from the right, and Shri Guha might be disappointed in that case.

Shri Atal Bihari Vajpayee is not taking serious part in the agitation although Jayaprakash ji relies on his party very much. In his very famous speech which he delivered on the 5th June, Jaiprakashji said "there is only one party which has promised to give 100 volunteers every day." He also said, "I am deliberately not mentioning the name lest other parties should misunderstand and get angry." Though he did not say openly, he really meant 'Jan Sangh'. I still hold my friend Shri Japaprakash, in high esteem. It was very wise on his part that he did not want to disclose the name but the only party which was supporting him was 'Jan Sangh' of which Mr. Atal Bihari Vajpayee is an eminent leader. I do not know how far J. P. is right in depending upon this force. Shri Atal Bihari Vajpayee is one of the eminent politicians in this country. I will not say that Jan Sangh has its own axe to grind but they do have their own political purpose to serve, of course, for the national cause in the ultimate analysis.

18.00 hrs.

I doubt very much whether Jaya prakashji and Shri Atal Bihari Vajpayee and his party will come to an agreement with each other. There is a big gulf, the gulf of an ocean between them. Where it will all lead to, I leave it to the imagination of intelligent and the discerning people.

It is in that sense that I would like to impress upon Prof. Guha one aspect of Jaya Prakashji's movement. He now says that at present he is not thinking in terms of a partyless democracy. I wish he had defined partyless democracy and convinced us of its superiority over parliamentary democracy. We could then have perhaps better understood the significance of his programme of repeated dissolutions followed by repeated elections.

Actually, he wanted first the legislators of the Opposition parties to resign from the Bihar Assembly, because Jaya Prakashji came to Bihar with some of his young friends from Gujarat with that slogan, 'what happened in Gujarat first will now happen in Bihar'. It was the Member of the Opposition parties who were pressurised to resign, first of all, following the example of Gujarat. In my opinion, in doing so, he made the mistake of his life. Largely, the members of the opposition parties did not agree to resign from the Assembly. Because they did not see any future for themselves in the programme of mass resignations from the Bihar Assembly. Then, he was asked 'If candidates are to be set up, who will select the candidates?' and he replied 'the Yuva Sangharsh Samiti'. I am open to correction, but a well known leader of the Congress (O) said 'If I have to be selected by these young people, and probably one of his own relatives may be there somewhere—I would much rather be selected by Shri Ashoka Mehta or somebody else.'

PROF. MADHU DANDAVATE: Let him excuse me for the interruption. The entire discussion is on Shri Jaya Prakash Narayan on both sides. Un-

fortunately, Jaya Prakash Narayanji has been brought into the discussion on both sides.

MR. CHAIRMAN: We have reached the six o'clock limit. Is it the pleasure of the House that we sit until this non-official resolution is disposed of?

SOME HON. MEMBERS: Yes.

DR. SARADISH ROY (Bolpur): And the next resolution introduced.

SHRI UMA SHANKAR DIKSHIT: I have nothing much more to say. The point is this. I am not replying to Shri Jaya Prakash Narayan. Prof. Madhu Dandavate may kindly listen to me.

PROF. MADHU DANDAVATE: I have no grouse on that score. He can refer to him. But he has started with the biography of Shri Jaya Prakash Narayan, first he was a communist then he has said how he left politics and all that. Is that all necessary for discussing this resolution?

SHRI BHAGWAT JHA AZAD: Shri Samar Guha had mentioned that, and he said that he was a champion and so on.

PROF. MADHU DANDAVATE: Right from AICC to Parliament, there is only the ghost of Shri Jaya Prakash Narayan on his mind.

SHRI UMA SHANKAR DIKSHIT: Shri Madhu Limaye and Professor Guha both made one point, which has been repeated from time to time in this House as well as outside.

उत्तर प्रदेश में कांग्रेस को बोट कम मिला जो सब बोट पड़ा उस का बहुमत कांग्रेस को नहीं मिला यह कहा गया लेकिन यह किसी ने नहीं कहा कि अगर हम को बहुमत नहीं मिला तो किस को मिला ? मान लीजिए कि और किसी दल को बहुमत मिला होता और कांग्रेस उस की जगह घुस गई होती तो मैं शिकायत को जायज मानता । आप कहते हैं कि सब बोट जोड़ कर बहुमत तुम को नहीं मिला । तो क्या हम बैठे रहें शासन न चले ? मेरा निवेदन यह है कि यह पार्लियामेंटरी डेमोक्रेसी ही हमने स्वीकार की है । हमारे जो संविधान के निर्माता थे जिस संविधान के आधार पर यह पार्लियामेंट बनी है उन्होंने पार्लियामेंट्री डेमोक्रेसी को संसदीय लोकतंत्र को स्वीकार किया है । सारे देश ने उस को बालिक मताधिकार के के आधार पर स्वीकार किया है । अभी तक उस का कोई विकल्प निकला नहीं है । अगर कहीं है तो या तो रूस में या चीन में इन के सिवाय तीसरी डेमोक्रेसी का अभी तक आविष्कार नहीं हुआ है और जब तक आविष्कार न हो जाय तब तक मेरी सब से प्रार्थना है सारे सदस्यों से कि आप हमारी आलोचना कीजिए लेकिन कृपा करके ऐसा न कीजिए कि संसदीय डेमोक्रेसी का हाँ अन्त हो जाये ।

अन्तिम बात में यह कहना चाहता हूँ जगदीश जी ने कहा मधुकर जी ने कहा और समर गुहा जी ने भी कहा

कि आर्थिक स्थिति खराब है। आर्थिक स्थिति भयंकर है इस में कोई शक नहीं और इससे कोई इंकार नहीं करता। हमारे यहाँ कोई करेगा भी नहीं। हमारे जो प्राचीन अर्थ-शास्त्र के सिद्धांत हैं उन के अनुसार और अर्वाचीन सिद्धांतों के अनुसार तथा भारतवर्ष के जो चोटी के अर्थ-शास्त्री हैं उनके मतानुसार यह सम्मति निश्चित हुई है। इस देश में वर्तमान संकट को दूर करने के लिए दो बुनियादी चीजें करनी हैं। पहली यह कि मुद्रास्फीति को कम कीजिए। मुद्रा की मात्रा को घटाने के सारे प्रयत्नों में हम जुटे हुए हैं। मैं आप को एक ही आश्वासन देना चाहता हूँ कि हम उस को तब तक कम करते जाएंगे जब तक की ऐसी स्थिति नहीं हो जायेगी कि कि अब इसके बाद उत्पादन कम होने लगेगा। तब तक हम रुपये को खींचते जायेंगे। दूसरा मार्ग यह बताया गया कि खेतों और कारखानों का उत्पादन बढ़ाया जाए। इस में हमारी कठिनाई यह है कि पानी की बिजली का उत्पादन वर्षा न होने के कारण घट गया है। लेकिन हम कोयले से और धनु के द्वारा पावर बढ़ायेंगे। हमारे प्लान का जो कोर-सैंक्टर उस में जुट कर सारी शक्ति लगाकर उस को हम बढ़ायेंगे। निश्चय ही हम प्रोडक्शन को बढ़ाना चाहते हैं और इन्फ्लेशन को कम करना चाहते हैं। इस प्रयास में सारी शक्ति हम लगाया चाहते हैं। अगर हमारे मित्र श्री समर गुहा के प्रस्ताव का यह अर्थ है कि हम उक्त कार्यक्रम को सफल करें तो यह हम पूरी तरह से करने वाले हैं। इन शब्दों के साथ मैं फिर समर गुहा जी से यह अनुरोध करूँगा कि वह अपना प्रस्ताव वापस ले लें। उनका जो भी उद्देश्य रहा होगा वह पूरा हो गया है।

18.07 hrs.

STATEMENT RE REPORTED REFUSAL BY BANKS TO ACCEPT 100 RUPEE CURRENCY NOTES

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): Mr. Speaker, Sir, I wish to make a statement on the reported refusal by banks in Lucknow to accept 100/- rupee currency notes. Enquiries from Kanpur Office of the Reserve Bank reveal that on Monday last there was a scare in Kanpur that 100/- rupee notes might not be accepted by the banks and there was an unusual rush at the counters of the Kanpur Office of the Reserve Bank of India. All notes were exchanged across the counters and the scare subsided. There were a news item in a local paper reporting the fact of the scare and also reporting that a certain series of 100/- rupee notes not being exchanged by the banks. A contradiction was issued by the Manager, Reserve Bank of India, Kanpur. It is reported that during the last 2-3 days there was a similar scare in Allahabad as well as in Lucknow. Banks are accepting for deposit and/or exchange all denominations of notes including 100/- rupee notes being tendered across the counter.

18.08 hrs.

RESOLUTION RE: FRESH ELECTIONS TO LOK SABHA—contd.

SHRI SAMAR GUHA (Contai): I admit my Resolution is not a well-contained one in the sense I wanted to put it. But I would inform you that when I had put in a longer Resolution, there was a lot of opposition from the side of the ruling party and as a result, I had to agree to cut the size of my Resolution and put it to a certain extent not so logically as I wanted to.

I did not expect any better response or any better reaction either from the side of the ruling party or from the side of many of the Opposition parties. I know that my resolution will act like a bull in a China shop. I know that the

ruling party particularly having remained in the seat of administration and enjoyed power for 27 years has naturally developed a vested interest, and out of it has developed a psychology of power and out of that psychology of power it has developed a psychosis of power also. Whenever there is a challenge to their power, a chance of their being denuded of that power, I can understand their reaction to it. It is that reaction that I have heard in the speeches of almost all friends here, including some of the speeches of the Opposition members. Because, in an indirect way the Opposition also shared that kind of power which is called status quoism. I quite knew that my resolution would act like a bull in China shop. That reaction is there. I am not afraid of that. I expected that there would be a little heart searching here and outside also, whether the condition is not explosive and whether people have not become exasperated and whether the situation is not ripe for a revolution.

I have committed a sin of quoting Lenin. I want to commit another sin. What happened when Lenin returned to Leningrad, then Petrograd, at the time of Russo-German war in a sealed train through Germany via Helsinki? He immediately convened a meeting of the executive committee of the Bolshevik party and told them: now it is ripe time for revolution; do not stop even for a moment. Break the constituent Assembly. But even Stalin opposed Lenin.

SHRI MANORANJAN HAZRA (Arambagh): That is historically incorrect.... (Interruptions)

SHRI SAMAR GUHA: The majority of the executive members opposed Lenin and they said that he was living outside for years and had not understood the reality of the situation. But Lenin and his devoted wife Krupskya went underground, toured the country and convinced party people and then reconvened the meeting and got his

resolution passed. That was the signal for Russian revolution. I know JP's call for total revolution will be misunderstood by many particularly. The vested interests and the ruling party who have enjoyed, power and developed a sense of status quoism; they have forgotten struggle or movement. I know their reaction. But J. P. has understood that the situation is ripe for revolution.

My friend who referred to Sarvodaya said that Vinobha Bhave opposed JP. I wonder whether he has seen the remark made by Vinobhaji. In Hindi he said:

बिहार में कोरव और पाण्डवों की
लड़ाई चल रही है ! जयप्रकाश जी पाण्डवों
के पक्ष में हैं ।

What is the implication of that?

Our friends talk a lot about people's reaction, about the verdict of the people. What is the position now? I admit that election is the mechanics of power change in a democratic system. But that is the position of that mechanics for recording the will of the people? All of you might have read a recent article in the Statesman where in it is stated that a candidate for the next election to the State Assembly will have to spend at least Rs. 80,000 and a Member of Parliament, at least Rs. 5 lakhs. That is the reality. Is there free and fair election? Is there any chance for an honest and dedicated worker who does not care to sublet his flat, allotted to him by Parliament? Where is the political morality? Where is the concept of patriotism? I can cite many more instances. I had told your Prime Minister in her very face how you: members are talking of patriotism but have degraded themselves. There is no political morality....

AN HON. MEMBER: What did she say?

SHRI SAMAR GUHA: Ask her. I told her only 15 days ago. The

mechanics of election has been vitiated. There is no scope for an honest member, for a person who has dedicated himself completely for the cause of the workers. There is no scope for a missionary who has taken politics as his mission. Gandhiji used to say, politics is *seva*. Netaji used to say, politics is collective *sadhana*. Politics is not careerism, job-seeking and self-gratification for fulfilment of personal ambition. That is the position we have reached. Sir, it is very unfortunate. I am sorry for the way they have treated my resolution. They have not gone into the depth of the ethics I wanted to put forth and what I wanted to say about people's power as against party power.

What is the image we, Members of Parliament and the Assemblies, have projected before the people today? There lies the vacuum, the lack of confidence in the present institution and system of politics. (*Interruptions*). That vacuum is the pre-condition for growth of dictatorship, may be fascism or militarism. That pre-condition has been created in the country today. That is why I say, people have lost faith in the present system of politics. Any rogue of the ruling party may be returned by manipulation of the administration, by money.

SHRI SAMAR GUHA: Not here; galpur); Did you say 'rogue'?

SHRI SAMAR GUHA: Not here; may be outside (*Interruptions*). Sir, they have not understood me at all. Whether they are members of the ruling party or members of the opposition, people have lost faith and that is the greatest danger for the country. By rigging, by booth-capturing, by having money from big business house, whatever may be the attitude or the will of the people, that will can be manipulated, and channelised. Hats off to that officer who was in charge of the bye-election in Gaighata constituency in West Bengal recently. He had the guts to report that in 11 booths there was booth capturing. I raised the

matter in this House and I wrote to the Election Commissioner, who enquired into it. After a thorough enquiry, the conclusion was that there have been rigging, booth-capturing and violence in 11 polling booths of Gaighata. This was the first time that this admission was made that such a thing has happened. It has happened, it is happening and it will happen in future. The present political system is such that the majority verdict of the majority of the people is not being given any consideration in the present system of political functioning.

This is one of the reasons why the people get agitated, frustrated that their votes are being abused. I am raising a fundamental issue. The question is not whether it will be proportional representation. The question is whether the ruling party has the verdict of the people, the majority verdict of the people in the Assemblies and in Parliament. That is the basic question that has to be gone into, it is the specific question which has to be gone into.

My young friend challenged me why I did not resign. I do not know if they consider me as a political worm or a political crook indulging in political gimmickry. I have thought over the issue seriously before raising this resolution. I may say for the knowledge of my friend that in the 1971 elections, when you had a windfall victory, in my constituency I got 1,43,000 votes while the ruling Congress candidate got only 36,000 votes and the Congress candidate forfeited his deposit. I did not take it as a matter for pride or arrogance. It is the blessing of the people, the affection of the people. I was overwhelmed by that. If the position is reversed in the next elections, I do not care. If I have anything in me, even if the whole world goes against it. I will go on saying what I feel as dictates of my conscience as right and I will not care for any opposition. If one has a right to say what he feels, I exert that right.

About my resignation, some other Members also raised it. My friends are acquainted with the word criticality. In a nuclear power plant nuclear fission reaches criticality prior to the stage of an explosion. When the political situation will reach that stage of criticality, when the suffering of the people will reach that criticality of people's revolution, I will be the first man to resign.

Lastly, Jayaprakash Narayan is being discussed everywhere. JP is now the red rag before those who have enjoyed power for 27 years. JP has thrown a challenge to them. He is the symbol of Indian people's aspiration, he is the symbol of the struggle, he is the symbol of the rise of the people. I feel that the movement of JP is very necessary at this critical hour of our nation.

MR. CHAIRMAN: I want to know from the hon. Member whether he is withdrawing his resolution?

SHRI SAMAR GUHA: No.

MR. CHAIRMAN: In that case, I will first put the amendment moved by Shri Samar Guha to his own resolution to the vote of the House.

The amendment was put and negatived.

MR. CHAIRMAN: Now I put the original Resolution₁ moved by Shri Samar Guha to the vote of the House.

The question is:

"In view of an unprecedented national crisis developing in the country leading to spontaneous upsurge of the masses against the present administrative set up, this House urges upon the Government to advise the President of India to dissolve the present Lok Sabha and set up an All Parties' Care-taker Government to hold fresh elections for Lok Sabha within two months of the formation of such Government as

measure for restoration of patriotic and democratic faith of the people for building an egalitarian society in India."

The motion was negatived.

18.27 hrs.

RESOLUTION₁ RE: AGRICULTURAL LABOUR

SHRI GADADHAR SAHA (Birbhum): I beg to move:—

"This House notes with concern that the landless labour and the poor peasantry who constitute 70 per cent of the rural population are in acute distress due to absence of effective and genuine land reforms, lack of job opportunities, abnormal rise in prices of essential commodities and other social and economic injustice and recommends that—

- (a) adequate job opportunities for them be created with regulated working conditions;
- (b) a reasonable minimum wage rate to meet their daily necessities be fixed and effectively implemented;
- (c) supply of food and essential commodities at subsidised rates be guaranteed to them; and
- (d) effective and genuine land reforms throughout the country be made without any further delay.

MR. CHAIRMAN: As per Direction 9A Shri Gadadhar Saha's Resolution regarding agricultural labour which he has moved now will automatically be carried to the next day.

The House stands adjourned to re-assemble again at 11 A.M. on Monday.

18.28 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 5, 1974/Sravana 14, 1896 (Saka).